

available in cases where the property forming part of the estate is transferred within two years of the death of the deceased. An appropriate extension of time may be granted in cases of genuine difficulty.

It is also proposed to make another provision in the Estate Duty Act for enabling an accountable person, if he so desires, to offer to the Government any asset comprised in an estate, whether it movable or immovable property, in payment of estate duty. The object of this provision is to avoid distress sales of property and also to expedite the collection of estate duty. The assets offered by the accountable person in payment of the estate duty will be accepted at the price mutually agreed upon between him and the Government. Any excess of the amount of the price of such assets over the estate duty payable will be adjusted towards income-tax or any other Central direct taxes due from the deceased person or from his estate. Any balance left over will be paid back to the accountable persons. The machinery for taking possession of and administering the property so accepted and the procedure to be adopted the matter will be worked out and prescribed in the Estate Duty Rules.

These amendments to the Estate Duty Act are applicable to duty on agricultural lands also. Estate Duty in respect of agricultural lands is a State subject, but in view of Article 250 of the Constitution, the Parliament has power, at present, to legislate in this sphere also. State legislatures will, however, have to consider whether these provisions should continue to apply in respect of estate duty on agricultural lands after the period mentioned in clause (2) of Article 250 is over and pass necessary resolutions on the subject.

Lastly, I propose an amendment to the Expenditure-tax Act. It relates to the new provision made in that Act by the Finance Act, 1964, under which expenditure incurred on making gifts will not be exempt from ex-

penditure-tax except if the assessee is chargeable to gift-tax thereon or pays to the Government an amount of 4 per cent of the value of such gifts. Under the provision as it stands now, this levy of 4 per cent as additional expenditure-tax will also apply to gifts which are specifically exempt from gift tax, such as gifts to private charities in small amounts or gifts to a spouse up to the cumulative limit of Rs. 50,000. However, as this will result in an unintended hardship, the relevant provision in the expenditure-tax Act is proposed to be amended so that gifts which are exempt from gift tax under sub-section (1) of section 5 of the Gift-tax Act are completely exempted from tax under the Expenditure-tax Act also.

I hope, Sir, the Bill with these provisions will meet with the approval of this House.

Mr. Deputy-Speaker: Motion moved:

"That the Bill further to amend certain laws relating to direct taxes, be taken into consideration."

Shri S. M. Banerjee (Kanpur): Mr. Deputy-Speaker, Sir, I have heard the hon. Finance Minister and I would like to make certain observations on the various clauses of the Bill.

Mr. Deputy-Speaker: He can continue on the next day. We shall take up the next item now.

15.31 hrs.

DISCUSSION RE: SUPPLY OF CONTAMINATED AND POLLUTED WATER TO RESIDENTS OF DELHI

Mr. Deputy-Speaker: We shall now proceed with the discussion under rule 193. Maharajkumar Vijaya Ananda is to raise a discussion on the situation arising out of continued supply of contaminated and polluted

[Mr. Deputy-Speaker]

water to the residents of Delhi and the possibilities of very grave consequences as a result thereof.

Shri Hari Vishnu Kamath (Hoshangabad): Sir, I want to raise a point of procedure. While I am quite happy that my hon. friend, Maharajkumar Vijaya Ananda is initiating this discussion, I want to bring to your notice the fact that Shri Banerjee and myself had, the day before yesterday, given adjournment motions on this subject and the Speaker read out our motion to the House also. Normally, I thought, adjournment motions take priority so far as discussion is concerned and that notices by way of adjournment motions are considered as of greater importance or higher priority, compared to ordinary calling-attention notices. But here a calling-attention notice has got priority. While I am quite happy that he is initiating the discussion, for future the procedure should be determined once for all whether adjournment motions should get priority of calling attention notices should get priority.

Shri P. Venkatasubbaiah (Adoni): This is not in response to a calling-attention notice.

Shrimati Yashoda Reddy (Kurnool): This is a discussion under rule 193.

Shri Bade (Khargone): Sir, the Speaker on that day assured us that those who have adjournment motions and calling-attention notices will all be given a chance.

Mr. Deputy-Speaker: They have all been clubbed together. All the names are here.

Shri P. Venkatasubbaiah: Sir, I raised the objection that day and pointed out to the Speaker that because we had given notice of this motion and it had been admitted, the chance to initiate this discussion should be given to the mover of the motion and he agreed to it. He said that

he would consider the point. Now that his name has been put here, it means he has given his ruling.

Shrimati Renu Chakravarty (Barrackpore): May I seek one clarification from you? It has now been admitted as a discussion under rule 193. I would like to know whether it would be a 2½-hour discussion and whether this will be thrown open for discussion to the whole House or it will be confined only to the signatories.

Mr. Deputy-Speaker: Naturally, the time available is limited. It depends upon how long the House is prepared to sit. The time also, according to rules, I have to fix for the speeches.

Shrimati Renu Chakravarty: I want to know whether only the signatories will be allowed to participate in this discussion.

Mr. Deputy-Speaker: No, no, it will be open to others also. Let us proceed now with the discussion.

Maharajkumar Vijaya Ananda (Vishakhapatnam): Sir, I know that the entire House is one in this matter. I am raising a discussion which the entire nation would approve of. I am doing this also for one good reason, and that is to strengthen the hands of our Health Minister who, by focusing the attention of Parliament, would be able to deal with the most incorrigible Delhi Municipal Corporation. So far as the Health Minister is concerned, she is the very milk of human kindness. I know that had it been left to her entirely, the present situation would not have arisen and she would have handled it very ably. Unfortunately, she is tied down by certain difficulties by which she has limited powers of exercising her will.

Let me first take what the medical practitioners of Delhi had to say—I

will just read a very small paragraph. They said:

"The Capital is faced with a serious threat of an epidemic of intestinal diseases as a result of the supply of contaminated water."

A leading pathologist, Dr. S. K. Lal, said that Delhi's water supply had been contaminated long before the warning was issued by the Municipal Corporation."

There is an editorial by the Editor-in-chief of the *Indian Express*. I will just read out that portion which is important:

"When the disease becomes an epidemic—as has been predicted—the misery that will descend on the Capital of India, with its notoriously inadequate hospital facilities, can be imagined. But even the present state of mind in which 2.5 million citizens are forced to live amounts to an agony. The period of incubation for the virus which may cause hepatitis is said to be about four weeks. By the first week of October, therefore, the full extent of the disease will begin to unfold itself."

This is by Frank Moraes, Editor-in-chief of the *Indian Express*. It was the Municipal Commissioner, Shri Bhagwaan Singh, who said:

"The possibility of an epidemic could not be ruled out. That was why they had taken all possible precautionary measures."

Now, the question was about this infernal drain called No. 8. That drain was supposed to be the one that has caused all this infection. But I was wondering why the military were not called in immediately the waters were going over the refuse. If the military could do greater things than this, I do not know why they were not summoned. With the resources that we have in Delhi it would have been very easy to have them straightaway

brought there and, I dare say, a lot of the infection that has gone into the Jumna could have been diverted.

Under article 47 of the Constitution of this country it is said:

"The State shall regard the raising of the level of nutrition and the standard of living of its people and the improvement of public health as among its primary duties. . . ."

While this is also one of the important things in the Constitution, I think Parliament would be perfectly in order to assert itself and supersede the Municipal Corporation. The sooner that is done the better because they are incorrigible.

This so-called virus infection has been there more or less every year. In 1955 there was an epidemic—I shall come to that later—and that was mainly due to the negligence of the Corporation. When partition took place of this country the planners knew very well that this capital was going to be a much larger one than what it was at that time. All these precautions should have been taken and necessary apparatus to see that the refuse was taken and by a chemical process turned into manure should have been there.

I understand that Chittaranjan and places like Bombay and others actually take the refuse and turn it by chemical processes into manure and make use of it, whereas here in Delhi we find that all the refuse is laid on the banks of the Jamuna close-by and high up in the river. Thus, whenever there is an overflow, naturally, that would get into the river and will be pumped back; so much so that just this afternoon my hon. friend, Shri Patel, sitting on my right, heard an interesting thing and brought a scorpion in a bottle from old Delhi

[Maharajkumar Vijaya Ananda]

from tap water. I will read out the letter that he received. It reads:—

"Dear Shri Patel,

Am sending a phial containing a dead scorpion. The insect came with my tap water on Sunday last in the morning at 8 a.m. The tap was already running for the last half-an-hour or so when the water was taken by a child in a glass for drinking purposes. Another neighbour of mine had reported to me about a two inches long insect from the tap a few days ago."

I think, it would be well if I present this to the House.

Shrimati Yashoda Reddy: Present it to the Health Minister.

Dr. L. M. Singhvi (Jodhpur): Give it to the Minister.

श्री हुसम खन्द कछवाय (देवास) :
मंत्र महोदय को दे दीजिये, यह उनके काम का है ।

Maharajkumar Vijaya Ananda: The hon. Minister is extremely kind to us. As I said, she has her limitations. If only she had been allowed an absolute free hand in dealing with this matter, I do not think we would have faced the crisis that we are facing now. So, as I said, she has her limitations.

Besides that, permanent measures have to be taken. For that the only way is this. If we could have President's rule in Kerala, surely, the Central Government can take over and supersede this Municipal Corporation. It is a very small thing. It is only just the case of an order by the Home Minister probably and the Municipal Corporation will be superseded and at least this evil that we are having every year could be combated.

Some years ago when I was in England there were two cases of

typhoid and those two cases of typhoid created such a tremendous stir all over England that there were questions in Parliament. All sorts of things were done just because there were two cases of typhoid; whereas in this city I understand that at the present moment we have not got even typhoid vaccine and cholera vaccine. That is not available and if it is available, it is in a very short quantity.

These are the things that have to be gone into. It just reminds me that there must have been floods in the Moghul days also. Surely, nature could not have changed. There must have been big floods those days also. The answer to that, I would say, is the Najafgarh Lake. The Najafgarh Lake at one time must have been a very deep lake where it could take all the flood waters. I know that now one can walk through the Najafgarh Lake from one side to the other because it is silted. What is more, in the Najafgarh Lake we find a lot of paddy and wheat fields and all round it. Most of the lake is now under cultivation. Then what would happen? That was the one place where all this flood water could have gone in and remained there. In the Moghul days if it was possible to avoid such floods, surely with our modern appliances we could do a much better job; for example, dredging could be done.

I know, Sir, there are many speakers who would like to speak on this subject. All I would say is that we have 2½ million people here at your mercy. Since you have all these embassies, what would they be thinking of us, the way we are running our show? It is a very sad commentary. Furthermore, for instance, there is a big nursing home here and there is a nullah running under it from which you can get infection of the worst type. It may be said that people are not down with hepatitis and jaundice and at the moment there may be a few cases, but the fact is

that the infection is now on its way and I only hope and pray that people will be saved from being victims of this. Nevertheless, even doctors and able practitioners have said that the infection may not although seem to be very dangerous on the surface, in the course of another two or three weeks there may be a very great epidemic. I am quite sure that the Health Minister who, as I said, is the very milk of human kindness will take note of this. This motion is for the purpose of strengthening her hands and is not a censure motion by any means. At the same time, I would again appeal to her that she must dismiss the Municipal Corporation. The members of this Municipal Corporation are more keen on naming the roads or something after their relations or *rishtedars*. Look at the roads in Delhi. What a deplorable sight they are!

Mr. Deputy-Speaker: Let us not go into the roads at this moment.

Maharajkumar Vijaya Ananda: I hope, Government will take notice of all these things and save 2½ million people from being victims of this virus.

Mr. Deputy-Speaker: We will sit up to 5.30.

Shri Hari Vishnu Kamath: It should be a 2½ hours' discussion. If the House is not agreeable to sit till 6 o'clock, we can sit till 5 o'clock today and continue it on Monday. I may quote a precedent. In 1956 when a similar discussion was held, the then Speaker fixed.....

Dr. L. M. Singhvi: Let us not be too rigid about it.

Mr. Deputy-Speaker: I am taking the opinion of the House now. Is the House prepared to sit up to 6 o'clock?

Shri Hari Vishnu Kamath: We can have it today and on Monday.

Mr. Deputy-Speaker: Not on Monday.

Shri Hari Vishnu Kamath: You should not hustle it. It is an important matter.

Mr. Deputy-Speaker: Not exceeding 2½ hours.....

Shri Hari Vishnu Kamath: That is what I say. The minimum becomes maximum.

Mr. Deputy-Speaker: If the House agrees, we can give 2½ hours. Then, each hon. Member will take only ten minutes. How long does the hon. Minister want for a reply

The Minister of Health (Dr. Sushila Nayar): I will not take more than half an hour. If there are not too many fresh points which, I think, will not be there, I may take even less. But at the most I will take half an hour. Another thing that I may suggest is that instead of deciding about the time, whether we have 2 hours or 2½ hours, let us see how the debate proceeds. If there are people who want to make fresh points, perhaps we may decide.....

Shri Hari Vishnu Kamath: There are more Members wishing to speak than you imagine.

Mr. Deputy-Speaker: Shrimati Renu Chakravartty.

Shrimati Renu Chakravartty: I am glad that the House has got an opportunity of debating this very important question of the continued pollution of water in the capital of India. It is not a new thing. We have had it almost continuously every rainy season. I remember, we had it in 1955 and some of the Members of this House also became very seriously ill. Later on, almost every year we have had this fantastic pollution. It is a disgrace not only for India but it is something which disgraces our name all over the world. If this happens in Delhi, what shall we say about other smaller places? This year there has been an unprecedented rain. There is no doubt about it. But the question is that there have been many reasons which have been brought forward as being the cause of this pollution, by sillage, of this water. Unfortunately, we are not convinced

[Shrimati Renu Chakravartty]

that the reasons which are being brought forward as the causes of this pollution were impossible of solution.

15.50 hrs.

[DR. SAROJINI MAHISHI in the Chair]

In 1959, the Central Water and Power Commission Project Report known as the Reddy Report was accepted, and its main recommendation was regarding, resectioning widening steepening and lining the Najafgarh Nullah for at least 18 miles from Kakraula bridge to the outfall below the Wazirabad barrage. This was the main recommendation made in 1959, that is, about five years ago. Today we are told that hardly anything has been done with regard to this. Almost, every year, there has been a recurrence of this disgraceful phenomenon of seeing excreta mixed up with drinking water. What is the use of telling us that we should boil our water and then drink it, when every day we wash our dishes in this water and we wash our faces in this water and we are doing everything with this water? It is really a disgraceful affair.

Shri J. B. Kripalani (Amroha): I have not taken bath for 20 days.

Shrimati Renu Chakravartty: My hon. friend Shri J. B. Kripalani has been put into a further complication; he has not had his bath for the last twenty days.

An Hon. Member: That is what he says.

Shrimati Renu Chakravartty: You can understand the sufferings of the people who cannot bear not to have a bath for 20 days!

Recently, when the situation became critical, how is it that in seven days, navy divers could be sent down to remove the obsolete Rohtak bridges, a thing that could not be done during all these years? Where there is a

will there is a way. But we see a lack of sense of urgency for this most important project upon which depends the life and health of the 2½ millions of people living in the city and its surroundings.

Certain make-shift arrangements were made. Two years ago, the Delhi Administration constructed the Dhansa Bund about which Dr. K. L. Rao has made certain critical remarks; and I am glad that he was frank enough to make those critical remarks. This Dhansa Bund was on the link channel to regulate the flow from the Jahazgarh Jheel to the Najafgarh Lake. But the House will be surprised to know that no regulators have been put in up-to-date. May we know why the regulators could not be put in?

Shri Frank Anthony (Nominated—Anglo Indians): Why should we be surprised? We have to take it as a matter of course.

Shrimati Renu Chakravartty: We would naturally think that at least the capital of India would get a better deal than the rest of India.

An Hon. Member: Why?

Shrimati Renu Chakravartty: This is what has happened, and this is what we have seen everytime everywhere. So, while Delhi was saved, Punjab had to suffer.

This year when we had this unprecedented rain, we saw the phenomenon of the Sahibi river which used to run into the sands and lose itself this year dividing into two tributaries from which five more sub-tributaries came out, and they all came and joined Drain No. 8, and the Dhansa Bund was breached. On August 30th, they had to breach the Dhansa Bund. Otherwise, the whole thing would have collapsed, leading to much greater tribulation.

Although the Najafgarh Nullah was designed to carry 3000 cusecs of

water, it can only carry 1,500 cusecs because the construction was not completed, and naturally, when the rushing waters came, there was a flow of about 4,000 to 5,000 cusecs, which flooded a hundred villages, and marooned about 52 villages and threatened the whole of urban Delhi of which a few of the low-lying colonies got inundated.

To make matters worse, there was the bursting of the Harsora Dam in Alwar in Rajasthan, and this swelled the Sahibi river, and the people then rushed and breached Drain No. 8. Naturally, this was another complicating factor.

The diversion of Drain No. 8 has again come in very rightly for criticism. There has been diversion of Drain No. 8 during this year because Rohtak was being inundated. They have built this from Gohana to the Jumna. Apart from the negligence in the construction of the bunds along the channels, this diversion Drain No. 8 had no embankment for two miles on the right bank. Who is responsible for this? May we know this? The flood waters flowed through a cut in diversion Drain No. 8 and entered the Bhowana escape, breached the right bank and entered the Najafgarh Nullah through a creek known as the Burari Creek, sweeping the refuse from the dumping-grounds at Baodi en route and bringing it into the Wazirabad barrage above-stream from which actually we draw our drinking water. This had entered the upstream of the Jumna at the Wazirabad barrage and pumping station.

Now, the corporation engineers somehow have been able to stem the flow by constructing a low temporary bund of sand-bags and the higher villages. But it is really sad to see the Health Ministry very tardily telling us that the people of Delhi are now going to drink the water which has been polluted with this dumping-ground refuse which has got mixed up with the water.

The Reddy Committee in 1959 had the representatives of all the committees under the sun. They had the representatives of the Ministries of Works, Housing and Supply, the Ministry of Health, the CWPC, the Delhi Corporation, the Delhi Administration etc.; and the representatives of the States of Punjab and UP and the railways had also joined in the deliberations from time to time. The responsibility for the implementation, however, is always usually left to many concerns, to a large number of concerns, in fact, and what happens to such projects is well known. The same history has been repeating itself in the case of the sillage of water in Delhi.

There has been piece-meal execution of projects with callous disregard of the time-factor. We charge this Government for this. Although we have been told that the flood control board has been formed, we would like to be assured in this House that not only shall there be drawn up a sound engineering scheme co-ordinating the interests of Delhi, Punjab, Rajasthan and UP, but it will really be implemented properly. It is this implementation which is needed.

Above all, we want to tell you...

Dr. Sushila Nayar: My hon. friend is concentrating on the flood debate rather on the subject of the day. I would appreciate her suggestions on the subject under discussion today.

Shrimati Renu Chakravartty: I am afraid the hon. Minister has not understood the problem namely that until she is able to control the waters which get polluted, she will not be able to do anything. I cannot divide the line between the polluted water and the flood waters, because it is at the time of the floods that this pollution comes about. It is not during the dry season that this takes place.

Shri Frank Anthony: It is there during the dry season also. It is there in season and out of season.

Shrimati Renu Chakravartty: The situation during the dry season is also another problem. But we are talking

[Shrimati Renu Chakravartty]

about pollution now, and the pollution takes place during the flood season because the pollution takes place up stream from where we draw water. I hope the sense of urgency will remain during the dry season, because it is only during the dry season that we have to do most of the heavy earth-work, and unless that is done in time during the dry season, it is of no use; there is no point in drawing upon hundreds of jawans to work round the clock and to try and to make piecemeal arrangements during the flood season.

I am sorry that the hon. Minister has not understood the problem at all. From the commonsense point of view we have understood it to be a matter which has to be seen in co-ordination with the question of drainage, with the question of irrigation and with the question of flood control. All these things have to be seen as a total whole if the Health Ministry has to keep the health of the capital. I am glad that my hon. friend Dr. K. L. Rao is here. Possibly he can help her, but I hope that both of them will at least help us.

Shri Hari Vishnu Kamath: God help us!

Shri S. M. Banerjee: Both are responsible for pollution.

Mr. Chairman: My request to the hon. Members would be that if they restrict themselves to the relevant points then it would be easy for the hon. Minister to consider over this problem.

Shrimati Renu Chakravartty: Please tell me where I was irrelevant.

Mr. Chairman: I am only making a request to the hon. Members. If they restrict themselves to the relevant points, then it would be easy for the hon. Minister to take certain remedial steps in the matter.

Shri Hari Vishnu Kamath: If a Member's speech is irrelevant, you can always call him to order.

Shrimati Yashoda Reddy: Is there a case where the cause is not relevant to the effect? After all, she was talking about the cause.

Mr. Chairman: I would like to know how long the House would like to sit. Upto 6 O'Clock?

Shri Hari Vishnu Kamath: We can carry on till Monday also.

Mr. Chairman: If the House sits till 6 O'Clock, I can call the Minister to reply at 5.30 or so.

16.00 hrs.

Shri J. B. Kripalani: There are certain things that are so tragic that they tend to be comic. We are sitting here as the chosen leaders of the people—big leaders, small leaders, medium size leaders like myself. And those who are chosen by the people are also chosen by the gods, because God resides among the people. I am afraid we cannot render any help to the 2-1/2 millions of population of Delhi. This is beyond our competence. Let us see if we can help ourselves.

It is not every day that leaders of people are born. They are as rare as military commanders. We do not want our military commanders to pack off in a body. We do not want our leaders to be decimated in this city. Therefore, if we cannot save this capital of ours with 2-1/2 millions of population, I think we can save ourselves.

We have certain rights, and, as the American Constitution says, we have the right to liberty, to life and to pursuit of happiness, but unless there is life, we cannot exercise the two other rights, of liberty and of pursuit of happiness. Therefore, as I do not want to take much of the time of the House, I propose that the Speaker, as the guardian of our rights, should prorogue the House for ten days, and call

it on the next occasion ten days earlier. This will at least save the leaders of the people from being decimated. What will people do without their guides?

Shri Hari Vishnu Kamath: Madam Chairman, in the eighteenth year after independence, Delhi, the capital city of India, presents a ghastly spectacle. There is no food, food is short, and the little food that is available is adulterated. You had the distinction of presiding over the Joint Committee on the Prevention of Food Adulteration Bill and you very well recall how valiantly you tried, and your colleagues in the Committee, to deal with the matter, and it is coming up before the House perhaps next week.

A tragedy of the same, if not greater, magnitude overtook this unfortunate, this God-forsaken Capital of India about eight years ago, a little more than eight years ago,.....

Shri J. B. Kripalani: Every year it comes.

Shri Hari Vishnu Kamath:...of this magnitude, and has been recurring with almost unailing regularity ever since.

In 1955, I well remember, I do not know where you were then, Madam Chairman, but I well remember that two distinguished visitors had come to India from a far away country, the Soviet Union,—Mr. Khrushchev and Mr. Bulganin—and it was said, we read in the papers, that soon after they returned home to Moscow, Mr. Bulganin, *tovarish* Bulganin, was hospitalised, and rumours, reports went round here. that perhaps he too had been infected by jaundice which he might have caught when he was in the country during those unfortunate days. The Health Minister who is now on the Treasury Benches, was at that time a Minister of Part "C" Delhi State, and she shared joint responsibility with her predecessor, not the immediate predecessor but the one before that.

Dr. Sushila Nayar: I am sorry the hon. Member is wrong. I was the Speaker at that time.

Shri Hari Vishnu Kamath: You were Minister once. At that time you were Speaker perhaps, you were promoted to be Speaker. I accept your amendment.

Anyway, she was in Delhi State City, ensconced in the exalted office of Speaker of Delhi State Legislature, and she was well conversant with what happened at that time.

The matter was raised in Parliament, Lok Sabha, and there was a debate for two days. That is why I requested you and the Deputy-Speaker that the debate is of such vital importance, as my hon. colleague just said, that it cannot be disposed of, dealt with, in this manner in a bare 2-1/2 hours. If the Minister of Parliamentary Affairs, who has just come into the House is agreeable, I am sure the Government will be justifying themselves to us and and to the people outside if they have a debate for 2-1/2 hours today and another two hours on Monday.

Shri Maniyangadan (Kottayam): After ten days, if the House is prorogued.

Shri Hari Vishnu Kamath: We will think about that later on.

At that time, in 1955, the Minister, Rajkumari Amrit Kaur, made a very brave promise that all these matters were being attended to, and assuring the House that everything would be well in a very short while. And when questions were asked as to who was responsible and what action was being taken against those who were negligent, she went on to indulge in the now familiar technique of passing the buck. At that time, the Chief Commissioner or the Chief Minister of Delhi State was responsible for the Joint Water and Sewage Board. I pay a tribute to the Government for one thing, that even after the abolition of Part "C"

[Shri Hari Vishnu Kamath]

Sewage Board, over which I do not know who is the presiding deity today, whether it is the Health Minister or somebody else, whoever it may be, is still, after eight years of that epidemic, or endemic, I do not know what to call it, the doctors may find the correct term, that even today the Water and Sewage Board is living up to its name by supplying water and sewage to the citizens of Delhi.

Here is a specimen of the water and sewage which has been perhaps kept on the Table by my hon. friend. If you just open the cork and apply your nostrils from a distance, not very close, you will get the stench and the stink, and you will be overcome by nausea, and I hope there will not be any further development after that. (Laughter).

This is not a matter for laughter. One child has died. I heard from another friend just now that many other children are ill in hospital, and the doctors—private doctors as well as doctors in some Government hospitals—are finding it difficult to cope with the rush of patients who are suffering from jaundice or infective hepatitis. It may be a precursor to jaundice, like gastro-enteritis. It is hoodwinking on the part of the Government to say that people do not die of starvation, but gastro-enteritis. After all, starvation gives rise to some ailment: there may be no death by starvation but it may produce gastro-enteritis or perhaps hepatitis and perhaps typhoid or cholera or something like that. When there is no food or drink, I am tempted to say that this will be a capital joke if not, from the very facts, it is a capital disgrace. If the Government have any sense of shame or honour in them, the Minister responsible must quit, as Shri Lal Bahadur Shastri did when the Ariyalur railway accident took place. (Interruption).

Shri Harish Chandra Mathur
(Jalore): He became Prime Minister.

Shri Hari Vishnu Kamath: This would be a gesture, brought up as she is in the noble ideals of Mahatma Gandhi whom she served so well for so many years. I am sure that the people will appreciate that gesture. She may come back after some time, after atonement, just as Shri Lal Bahadur Shastri came back, but he resigned after the Ariyalur railway disaster in which about 100 people died, and that gesture was appreciated all over the country. I am sure that if she does that, it will be doing a service to the people.

I remember in 1956—on the 12th March, 1956—the demand was made for Rajkumari Amrit Kaur's resignation and when I made it, I am entitled to say that friends on the other side at that time had the courage, the guts, to support the demand that Rajkumari Amrit Kaur should resign at that time when there was the prevalence of jaundice or infective hepatitis. But unfortunately, she had not the guts to resign. But ultimately, what was the action taken? One of the engineers, by name Shri R. S. Mehta—he is related to somebody high-up, and I would not mention the relationship—when hundreds of people died unattended to by jaundice, was warned. We do not even know whether he was warned just verbally, orally or on paper. But I remember very well that afterwards he continued in the job. I do not know whether he has retired. This will be the state of affairs today!

The Minister then produced a yellow book or document, a report on the yellow peril, jaundice. I do not know why it was yellow; perhaps because it dealt with jaundice. But this time, she has not given any report to the House; I wish she had produced a report and laid it on the Table of the House, something for the House to go into and then deliberate on this matter. Nothing has been done. This is the way the Government is doing things. They are thinking of atomic

energy; they are thinking of Bakra-Nangal, but here, they cannot supply even clean, drinking water and not even bathing water,—to the people of Delhi.

I learnt today outside the house that there are a number of my friends who have developed some kind of rash in the skin caused by bathing water. (*Laughter*). It is not a matter for laughter. The hon. Member may get it tomorrow. (*Interruption*). It is high time that the Government looked up and did something.

Shri Harish Chandra Mathur: You may castigate the Government but do not curse us!

Shri Hari Vishnu Kamath: Before, I close. I would only like to remind this House that the Minister answered a question the other day. When I put it, the Law Minister objected to that question at that time and—I do not know—he raised a point of order. There was no point of order. The Speaker said it was rather unfair to the Minister. When I put it, the Minister was good enough to say that this year—I reminded her of what had happened in 1955 when she was Speaker of the Delhi State Legislative Assembly—the conditions are different; that it is a different situation. I asked, "better or worse." One of my hon. friends on that side, among the Congress party colleagues, said, "worse". I think it was Shri Jain.

Shri A. P. Jain (Tumkur): No, no.

Mr. Chairman: The hon. Member does not remember.

Shri Hari Vishnu Kamath: I do not remember who it was. But it sounded like Shri Jain's voice. I would not find him guilty if he denies it.

An Hon. Member: He might have said it.

Shri A. P. Jain: Will you ask Shri Kamath to withdraw the remark which he has attributed to me and which I never made?

Shri Hari Vishnu Kamath: I withdraw, but some other Congress party friends must have said it. If he pleads not guilty, I do not want to convict him. (*Interruption*). The Minister said that this is a different situation. I again asked for clarification whether it is better or worse. The Speaker said that she says that it is better now, better than what it was in 1955. Now, let her explain to us in what way it is better, how this matter has been handled and how this epidemic has broken out in spite of all that has happened in the last five to eight years, how many crores have been spent on all the projects. Of all these scandals that have taken place, this is one of the biggest scandals since Independence, that clean water is not available for drinking, or bathing, and if this is the record of the Government, she should hang her head in shame if there is any sense of shame left.

Before I close, I do want to say this. I do demand with all the emphasis at my command, that this is not a matter for an enquiry committee. This needs a fully-powered, high-power, Parliamentary Commission, representing all parties, including my friends in the Congress party also and also the Opposition party may be represented in the Commission. It is not a party matter. It is a national issue, a vital issue, which concerns every man, woman and child in this city and the country as a whole. If this is the state of affairs in the capital, I shudder to think what is happening in the remote villages: perhaps the patwari and the head constable are ruling the roost there, and are doing whatever they like: whether they are getting water or muck or dust or dirt, filth and stinking excreta to drink—I do not know what they are getting there. I therefore demand that the House gives approval to the proposal of mine, of the appointment of a Parliamentary Commission to go into this matter and of convicting anyone who is responsible and bringing him to book, and not repeat what was done

[Shri Hari Vishnu Kamath]

in 1956, when an engineer was merely verbally warned and let off, while hundreds died of the yellow peril; it was yellow murder. On the other hand, if the Parliament does not take stern action on this matter, there will be a repetition of that tragedy of yellow murder on a larger scale in the capital, and maybe elsewhere in India also. Lest worse befall, I demand prompt action to be taken and the guilty offenders brought to book without delay and awarded capital punishment if necessary.

Shri P. R. Patel (Patan): Mr. Chairman, Sir, it is rather a very painful thing not only for the people of Delhi but for all those people residing on the banks of the Jumna. I am thinking of the villagers, because in the city, so many intelligent persons are there to cry out, and so many newspapers are there to speak out. What about the remote villages where this polluted water flows from Delhi? What is done for those people? Today, in the morning, I was sitting in my flat, and a doctor serving in the South Avenue Homeopathic dispensary came to me with a sample bottle containing scorpion. It contains a scorpion, and he told me that he got this specimen from a tap in Old Delhi. (*Interruption*). It is there. The people living in New Delhi are cared for better, but the people living in Old Delhi are the least cared for. See the streets: it looks as if one is aristocratic Delhi and the other is socialist Delhi. (*Interruption*). It is socialist because, when there is socialism, there will be poverty. So, the doctor gave me that bottle. I told him that perhaps I may not get a chance to speak and so I sent this bottle to my hon. friend because he was to open the debate. I thought perhaps I may not get a chance to speak. I ask one question. Generally poor people on the streets take water straightway from the tap. If scorpions or some germs and insects come in the water tap, what would be the condition of those people? In the railway stations, so

many passengers come and go. What arrangement is made for boiled water there? The municipal corporation is playing with the health of not only the people of Delhi, but also of people visiting Delhi and I think it is a great sin. I do not understand how this thing is tolerated. I would request the Minister to be stern in the matter. I know so many excuses will be there, but what about the people who die of the carelessness or the excuse of the municipality? Like my friend Mr. Kamath, I would not call on the Minister to resign, because resignation does not mean anything. What is required is proper remedy. So, I would request her to take stern action and do the needful.

Shri Bhagwat Jha Azad (Bhagalpur): Sir, I join the holy war for procuring clean water for the capital of India.

Shrimati Yashoda Reddy: Holy war against unholy water.

Shri Bhagwat Jha Azad: I correct myself on the advice of the hon. Lady Member: I want to join the holy war against the unholy water. It is a shameful thing that in 17 years we could not arrange for clean water for the capital of India. Since 1953 at least for over a decade, every year there has been this cry for clean water. It has taken the toll of many lives in this capital. Where is all that planning? Where are those experts of Government? For everything, we rush to America and Russia for experts. Why not rush for experts for this also and solve this problem? They also cannot solve this problem, because Government does not take it seriously. Go to any part of the country. During my three months foreign tour, I have made the acquaintance of many foreign friends and the other day I was sitting with some of them. They were saying in disgust that you cannot find any capital of any nation in the world where such sort of problems arise that they

cannot arrange for clean water and there is no wheat to eat and no power. Only one thing is left and that is free air. Even there Government themselves say that inhaling the smoke emitted by the buses is equal to inhaling 10 or 20 cigarettes.

The other day the Members of the North Avenue assembled in the M.Ps.' club and passed a resolution on the inefficiency of the Delhi Municipality. Why? Previously we were asked to pay Rs. 8 or Rs. 10 according to the flat as water charges. Now they have been very good to us, and have put on water meters. You will be surprised to know that a Member of this House, who is the only person in the house and whose flat is mostly locked, had to pay Rs. 50 for 68,000 gallons of water that he was supposed to have consumed. When he complained, the officers said that it was perfectly all right and he has been properly charged. We have got half-a-dozen Members of Parliament—they are staying alone or with one servant or possibly one more person—and they have to pay Rs. 35 or Rs. 45 or Rs. 20 or Rs. 21 sometimes for one month's water.

Shrimati Yashoda Reddy: For not supplying water.

Shri Bhagwat Jha Azad: The water was not there, but the meter is so good that it shows one person having consumed 68,000 gallons of water in a month and when he complained, the officers said, it was perfectly all right.

In the last 10 years, in spite of this matter being debated in Parliament every year and strong language being used, it does not cut ice with this bureaucracy. This is the thing which has failed our plans and our expectations, because our Government—I mean the Ministers in charge—are very soft to the administrators. The guilty, the offender, never gets punishment. He escapes. Committees were set up, enquiries were made and some results were there. But who sits in the committees? Those very gentlemen who are the culprits for

supplying unclean dirty water and bringing epidemics to the capital of India sit in those committees. It is a shame to us. They sit in judgement and say, nobody is responsible. We want to know who is responsible. Therefore, I support Mr. Kamath's suggestion. Let there be a parliamentary commission to find out who could not supply clean water to the capital of India. The Government has failed in the last ten years to supply clean water. Why not the Minister come forward and accept it? My voice is very soft and they do not seem to hear it. The only other thing left is that there should be a commission consisting of Members of Parliament to go into this question. We have discussed it in this House many times, but it does not cut any ice. I do not know whether even a parliamentary commission will yield any result, because the same experts would be round us, advising us—I mean the water experts and other experts. They are really the villain of the piece. A common man can understand where it leaks and how it can be set right. But appointing a committee of experts is the most convenient thing to gloss over, to cover the culprits and to cover the defects of mal-administration.

If not before 1953, at least in one full decade, we could not plan for supplying clean water to the capital; I feel ashamed at it. Unclean water is being drunk by the people still in many villages in India. We are trying in the fourth Plan to have at least one well in each village for supplying good drinking water. In my own district of Santhal Parganas, people are bringing water from free-flowing fountains whose water is sometimes clean and sometimes not clean. Leaving that apart, even the capital of this great country could not get clean water for the last 10 years. Therefore, I support the demand that there should be a parliamentary commission to look into this question.

Why is it not possible for the Government to bring the offenders to book

[Shri Bhagwat Jha Azad]

Is not money being given to the Government? Is there not enough budget? What is wrong? Therefore, I feel that it is a bad day for us that every time we are called upon to discuss this matter. We discuss it, but it does not cut any ice anywhere. It is high time that the Minister should accept that she and her administration have failed to do it. Now somebody else should do the job. Let there be a parliamentary commission to enquire into the matter.

Shri Frank Anthony: Madam, on this particular aspect of civic administration I at least find it difficult to know where to start or what exactly to say. Some of the previous hon. Members have referred to this water pollution as if it is a matter which occurs every now and then. I have had the misfortune to live in Delhi for more than twenty years. This question of pollution of drinking water is not only a hardy annual, it is a hardy perennial. In the summer—it happened last summer and the summer before that—the taps go dry. And because of that many parts of Delhi become breeding grounds of disease and death. Water, the little water that we get in the summer, is polluted. In the monsoons there is adequacy of water, but the pollution is all the greater, it is more deadly.

And may I tell the Health Minister, she probably belongs to the political elite, they do not know what is happening in Delhi. But even in the monsoon, with flood water around us, I cannot get water. I have not been able to get it for ten years on the first floor—and I happen to have very distinguished neighbours, the *Hindustan Times*—for my office; not only for washing, I cannot get it on the first floor for flush purposes. And that is the condition whether it is summer or whether it is in the monsoon.

And when I phoned the Corporation authorities they say, "We have

no electric power". I said, "Why don't you supplement it with the surplus of power which the Corporation has, the power to talk endlessly and aimlessly; why don't you supplement it with that?"

What I feel is this. To say that I am angry would be an under-statement of the year. In this recurrent or continuing water pollution, it is not only a disgrace, it is an indescribable disgrace in the capital city, for any country, and especially for a country which purports to be civilised and to have a civilised administration and an ordered society; it is an indescribable disgrace. I do not know how many foreign missions we have in this country, Madam. Somebody tells me, ninety. But I know that whatever other impressions they may have about us, *vis-a-vis* this matter our administration, the Government of India, is a laughing stock, because it cannot supply drinking water to the people of the capital.

But, Madam, for me it is not a laughing matter; for people like myself who unfortunately are permanently doomed to live in this benighted capital city it is anything but a laughing matter. Fortunately, Mr. Morarji Desai has not had his complete way and I am able instead of water to drink other worth-while and non-poisonous elixir! (*Interruption*). At least I believe the water they use in the whisky is not polluted, Madam. (*An Hon. Member:* Don't take too much of it, better stop).

I do not understand, I do not know what the Health Minister is going to do or attempt to say. I can only give her this friendly advice, whatever she does, not to emulate the example of a woman predecessor of hers. She did not lose her liver to hepatitis but she lost, what was worse for her, her political head.

Madam, Delhi today is vast death trap, the capital city of India, with

adulterated food, spurious and sub-standard drugs, dead fish sold in the market. And the fish die because of this polluted water, and then this so-called 'drinking water' which carries death, disease and disablement. As somebody has said—I think Mr. Bhagwat Jha Azad said—I do not believe there is any other capital city anywhere in the world, not even in the most backward country, where the people are exposed to so much danger and ill-health.

And the tragedy of it, the crime of it, is this: the ill-health, the danger, is entirely man-made. That is the tragedy of living in Delhi.

Shri Kapur Singh (Ludhiana):
Woman-made.

Shri Frank Anthony: Woman-made. We see this—I have seen it ever since I have been in Delhi—the same sorry, sordid story, especially on the part of the civic administration. I hope the Health Minister is not going to follow in the footsteps of the civic administration—promises, excuses, statistical jugglery, absolute, callous, complacency, increasing criminal negligence and, as I said the other day, endemic, incurable, corruption. These are all the attributes of civic administration in Delhi today.

I think it was Mrs. Renu Chakravarty who said that in 1959 some plan was formulated to meet this water pollution. I read of it and I seem to remember that Rs. 2 crores were earmarked in order to get on top of this water pollution. But I do not know if the two crores were used. But of one thing I am certain: whether we put in two crores or we put in one hundred and two crores into the civic administration, this capital city will continue to be bedevilled not only with polluted water but with all the other evils with which we are afflicted in Delhi today. As I said the other day about the Delhi Corporation—I am not used to being at a loss for words—but in order to describe the Delhi civic administration I am completely at a loss

for words. Madam, as I said the other day, the Delhi Corporation is an uncleanable cess-pool of inefficiency and corruption. You can pour in two crores, you can pour in one hundred and two crores, but it is such a sink of maladministration that it will literally go down the drain. No corresponding benefit will accrue to the citizens and the population of Delhi.

And the tragedy is this. It is not only a tragedy, it is a crime, the attitude of the officials. And I am sorry to say that some of that attitude seems to be rubbing off on the Health Minister. Yes, people who underline this pollution, who underline the widespread character of the disease are being characterised by the Health Minister as scare-mongers. Some crooked officials will trot out mutilated, fabricated, figures in order to show that last year the incidence of gastro-enteritis was higher than this year. I do not know where they get their figures from. I won't send my dog to a municipal dispensary or hospital; do you think that the people of Delhi go to the municipal hospitals and dispensaries to report? They would rather die unattended to in their own homes, and that is what is happening.

But from the Health Minister downwards they seem to think that these recurrent man-made epidemics must be taken by us for granted, that we must accept them happily. Even the Health Minister was talking about papers scare-mongering in this matter. It is an utter shameful, defenceless disgrace. And that is what I am afraid it is. The Minister comes brazenly, shamelessly to the defence of a sub-human, uncivilized administration. That is what I cannot understand. If the Minister can do this, I do not understand. Surely the Minister must come here and express concern, some regret, instead of this brazen, shameless, shameful defence of an uncivilized administration. No Minister is worthy to sit in that seat if he or she can do that.

[Shri Frank Anthony]

I am speaking with some heat. I am sorry that the Home Minister is not here. The Home Minister the other day is reported to have said that adulterators should be shot. I am hoping he was not indulging in political rhetoric. What does he think of these adulterators of water? What has been done? I want the Health Minister not to come here and apologize about these people. I do not know whether the Home Minister would have shot them, but surely the first thing that he should have done was to have suspended the people who were responsible for this pollution of water. Have you suspended anybody? You could have suspended them and charge-sheeted them for dismissal. Nothing of that sort.

I was going to say—I do not know, somebody has suggested this—I feel that if the Government has any regard for the unfortunate citizens in this country, the least you can do is to get up and say, "yes, we will recommend to the Home Ministry that we will supersede this cess-pool which passes for a Corporation."

The Minister of Irrigation and Power (Dr. K. L. Rao): Mr. Deputy-Speaker, Sir, I just wanted to say a few words on this subject, because I had been to inspect these works on the 10th of this month when I heard that the Chairman of the Sewage Disposal Board and the Delhi Corporation wanted me to go round and see the works. I will set forth these facts for your consideration. They will show that the situation is not so alarming as what is being made out.

The position is like this. The Jumna river normally carries chloride to the extent of 8 to 12 parts per million parts, and in times of flood it carries two to three times that figure. But this lasts only for a day or two. This year it so happened, as I submitted on another occasion, that the rainfall was the heaviest in these areas of Punjab and Delhi with the result that

these waters have been more consistent, flowing for more time, in the same way than before. The river used to come in and go back. This year the river has been going on flowing with a fairly good amount of water for a larger number of days with the result the chloride content was not resuming back to the normal condition and it was on the high side.

Added to that, there was another unfortunate thing. On 4th September the Number 8 drain was cut by the villagers of Punjab. That water began to rush down and that got mixed up with it, the water coming from dumping grounds. That pushed the Najafgarh drain water—a little portion of it and not all of it—into the upstream intake where we pump out water into the water supply system. I should mention at this stage that after 1955 when the barrage was constructed there has been no more trouble with the Najafgarh drain. The Najafgarh drain meets Jumna river downstream and there is absolutely no chance for this water to come up. That is why Delhi was entirely safe from its water being contaminated from the Najafgarh drain all these years. 1955 was the year in which the epidemic of jaundice broke out and in 1958 the barrage was constructed and after that there was absolutely no chance for contamination. Therefore, Jumna is entirely free from this.

This year what happened was, due to the breach in No. 8 drain—it is constructed about 4 or 5 miles up—that water pushed the Najafgarh drain water—practically a little of it—down the Jumna river. That was very unfortunate. As soon as this was noticed on the 10th, immediate steps were taken and labour was employed to cut off the water from coming in.

Shrimati Renu Chakravarty: Could you tell us what was the quantity in cusecs of water that the Najafgarh drain could actually draw? What was its capacity?

Dr. K. L. Rao: It was done in connection with the disposal of flood waters of the Najafgarh areas. That was why it was intended to be constructed to allow a flow of 3,000 cusecs. At the moment it is flowing with about 2,000 cusecs. Out of this, actual sewage is about 300 cusecs. That is the most dangerous part. That is all polluted water.

What I submit is this, that water from No. 8 drain came in and pushed the Najafgarh drain water upstream the Jumna river and therefore there has been some threat of contamination from that very small amount of water after the 10th of this month. As soon as this was seen, all precautions were taken. Labour was employed day and night and the whole of water from Najafgarh drain was cut off from joining Jumna upstream. Meanwhile No. 8 drain was also blocked up on the 18th of this month and after that there has been very little chance of any contamination to occur.

All the fright has come because the chloride content on 6th September was 31 parts. It went up from a normal of 12 to 31 parts. Chlorides are generally an indication of contamination by sewage. That is why the Delhi authorities took all necessary precautions. They said that the water should be boiled before use. It is quite correct.

My point is, chloride content by itself is not a frightening factor because chlorides of No. 8 drain are of the order of 66 as waters come from Punjab saline lands. In fact, in London, about which the hon. Mover was mentioning, the chloride content of water that is supplied there is of the order of 30 to 40. River Thames contains those salts and it is polluted, as we all know, by sewerage effluent—of course the sewerage effluent there is well treated and it becomes harmless. Thames which supplies nearly two-third of the water supply of London is polluted with sewerage effluent and industrial waste. But still the water
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is not dangerous because the sewerage effluent is treated well. That is one important fact that we should remember. But my point is that there the chloride content is high and, therefore, merely because the chloride content is high we need not necessarily rush to any conclusion.

Added to that, there is another favourable factor here. Generally, contamination is associated with an extra demand of oxygen, an extra count of coli and a very large amount of nitrites. All these things are absent in this case. Those supplementary tests, which go a long way, show complete absence of undesirable elements. That is a very good and favourable feature. I am not saying these things just to support my hon. colleague, but what I am trying to put before you is that there is really not so much to be frightened about. I do not mean that we should be in any way less alert about this or that we should not take further steps. Delhi being the capital city of a very great and proud country, we have to ensure that our water supply must be as good as the water supply in London city.

As my hon. friend, the mover has said, in London—I happened to be there for some years—if it is likely that one in every five is hurt by going on the road but not one in five million will be struck by typhoid. That is the aim which we should have for our country. After all, Delhi is not a small city. It is the capital. It has got a population equal to half the population of London. If London has got six million, we have nearly three million in Delhi. Therefore, it is very important that our water supply should also be perfectly pure. Delhi's water supply is quite good, but on account of this year's occurrence there has been excessive rainfall and a number of breaches due to which this particular contamination has occurred, this problem has arisen. It is a very unfortunate thing. I am sure with the co-operation of the hon. Minister of Health we will take steps to see that these intake wells from

[Dr. K. L. Rao].

which water is pumped will be suitably altered. When the barrage, as I said, was completed, we thought that contamination from the Najafgarh drain was coming from downstream. But now we know that contamination came from the upper region also. Therefore, steps will be taken to see that even this source of contamination will be removed, by taking precautionary measures, by complete treatment of the sewerage effluent that join Jumna and establishing a good testing laboratory, I think we can attain the same purity of water as the water supplied in any other western city.

I again want to stress that really there is not much to be very much afraid of. As soon as the breach in No. 8 drain was plugged, the chloride content came down. Today, I think, it is about 15 parts in a million parts.

Shri Hari Vishnu Kamath: It is a grim warning to you.

Dr. K. L. Rao: In fact, it is a warning. It is a good lesson for us. Even on the engineering side we have to rectify certain features. I only want to submit to the hon. House that there is no necessity for us to get excited about it and go about with the feeling that something very grievous happened. It is just an accident that has occurred, an accident of a much harmless nature. It was not like 1955 when the whole Najafgarh drain was completely sucked in. It is not like that at all. But the little contamination was taken notice of in proper time and remedial measures have been taken.

श्री स० मो० बनर्जी (कानपुर) : उपाध्यक्ष महोदय, जितने सदस्यों ने अभी प्राथम्य दिया है उन सभी की जवान से एक ही बात निकली है कि यह सरकार का निकम्मापन है जिसकी वजह से ऐसी परिस्थिति उत्पन्न हुई। आज हम इस बात को अच्छी

तरह से सोचें कि यह सवाल आज का नहीं है। दिल्ली के पानी का सवाल आजादी के बाद से मुतवातिर सरकार के ध्यान में आ रहा है, लेकिन कभी हम लोगों ने यह नहीं सोचा कि आखिर इसका हल क्या होगा। अब सवाल लोगों के सामने क्या है? या तो पानी पियो मत और अगर पानी पीना ही चाहते हो तो फिर सड़े से सड़ा पानी पीने को तैयार रहो। पाखाना हो या कुछ भी हो जो भी उसमें गन्दगी अथवा मिलावट होगी उसे भी साथ में पीना पड़ेगा।

आज नहीं बल्कि 22 अगस्त, 1964 को अखबार में निकला था :—

Muddy water makes South Delhi nervous.

जब यह परिस्थिति उत्पन्न हुई और लोगों को सही स्थिति बतलाई गई और हालांकि लोगों को कहा नहीं गया कि आप पीने के पानी को उबाल कर पीजिये, लेकिन खुद अबलमन्दी से उन्होंने उबालना शुरू किया। एक आदमी ने कहा था :—

“We filter it and then boil it; but God knows what infection is contained”, a worried resident of New Delhi South Extension said.”

लोगों को आफिशिएल वानिंग कब दी गई? वह तो 13 सितम्बर को या 17 सितम्बर को लिखा गया कि क्या तुम्हारे डूब होंगे और क्या तुम्हारे डोंट्स होंगे। आज ऐसी परिस्थिति के बाद मैं समझता हूँ कि अगर कोई शर्म बाकी रहती है हमारी मंत्री महोदया या महोदय में तो वे खुद इस पोल्यूटेड जमुना वाटर में डूब कर मर जायें (इंटरप्शंस)

श्री शिव नारायण (बाँसी) : माननीय सदस्य को ऐसी बात नहीं कहनी चाहिए।

श्री स० मो० बनर्जी : मैं फिर कहता हूँ कि ऐसी परिस्थिति में उन्हें जमुना के पोल्यूटेड

वाटर में डूब कर मर जाना चाहिए
(इंटरफ़ॉस)

उपाध्यक्ष महोदय : आर्डर, आर्डर ।

Shrimati Savitri Nigam: On a point of order, Sir. Is that the way? I would like to know whether it is parliamentary.

Shri S. M. Banerjee: There is nothing unparliamentary. There is nothing wrong.

Shri Kapur Singh (Ludhiana): It may not be unparliamentary; but it is too drastic a solution.

Shri S. M. Banerjee: Sir, you do not know Hindi.

Mr. Deputy-Speaker: It is better to avoid such expressions.

Shri S. M. Banerjee: Instead of Jamuna water I can say

“चुल्लू भर पानी में डूब कर मर जाना चाहिए ।”

Mr. Deputy-Speaker: I cannot allow such words. Saying that the hon. Minister should get drowned in water does not do any credit or pay any compliment either to you or to the House. The hon. Member should avoid such expressions.

एक माननीय सदस्य : अगर मंत्री महोदय तैरना जानती होंगी तो तैर कर निकल जायेंगी ।

श्री स० मो० बनर्जी : मुझ अफसोस है कि मैं ने उन्हें जमुना के पानी में डूबने के लिए कहा है लेकिन मैं फिर कहूंगा कि अगर यह गलत हो तो उनको इस बहस से पहले इस्तीफ़ा देकर आना चाहिए था ।

आज पानी का इन्तज़ाम वैसे तो देश में भी समुचित नहीं है लेकिन इस देश की राजधानी में तो पानी के बारे में कमाल ही हो गया है । दिल्ली के शहर में पानी लोगों

को बगैर किमी पूर्व सूचना के मिलना बन्द हो जाया करता है । पानी मिलेगा भी तो गन्दा मिलेगा या फिर सुबह अचानक मालूम होगा कि पानी नहीं है । अब पानी क्यों नहीं है ? चूँकि जमुना ने अपना रुख बदल दिया है वह दूसरी तरफ चली जा रही है । कितनी अच्छी बात होती है ? कोई भी बीमारी हुई है चाहे वह पीलिया हो या और कोई बीमारी हो यहाँ के एक्सपर्ट ने कहा है :

“No epidemic in Delhi”, says civic chief.

उन्होंने कहा है कि जो लड़का मरा है वह भी किसी एपेडिमिक की वजह से नहीं मरा है और ऐसा इसलिए कहते हैं क्योंकि एक ही मरा है । जब तक दर्जनों न मरे तब तक एपेडिमिक की बात नहीं है । उसके बाद डिस्टरी, डाइरिया और गैस्ट्रोएन्टाइटिस की बात तो अलग ही है । इसके बारे में मैंने प्रश्न किया था ।

“Lok Sabha concerned at polluted water supply. S. M. Banerjee wanted to know whether contaminated water had led to increase in gastro-enteritis cases and reported in the press.”

उसका जवाब क्या आया ? मेरी मुअज़्ज़िब बहन सुशीला जी ने कहा

डा० सुशीला नायर : मुअज़्ज़िब कौन है? वह तो बेशर्म है और उस बेशर्म को तो जमुना में डूब मरना चाहिए ।

श्री स० मो० बनर्जी : मैं चाहता हूँ कि आप इस्तीफ़ा दे दें ।

डा० सुशीला नायर : इस्तीफ़ा देने से क्या होगा ?

श्री स० मो० बनर्जी : मरना तो शर्मदार के लिए होता है ।

डा० सुशीला नायर : जितनी गाली देनी हो जी भर कर दें लीजिये । अगर गालियाँ

[डा० सुशोला नायर]

देने के लिए शब्द न मिल रहे हों तो मैं डिक्शनरी ढाकर माननीय सदस्य को दे दूँ जिससे कि वे जी भर कर गाली दे सकें ।

Shrimati Savitri Nigam (Banda): He is abusing.

Shri S. M. Banerjee: I do not know whether she does not follow Hindi. May I assure the hon. Minister that had it been any other country, after this pollution of water year after year the Minister would not have shown her face in Parliament. This is the only country where I am really surprised to see the patience of the people and their power to tolerate such nuisance. Should not the Government be ashamed of it? If I say that they should be ashamed of it, they are so angry with me.

Mr. Deputy-Speaker: The hon. Member should conclude now. A large number of hon. Members are still waiting to speak.

श्री स० मो० बनर्जी : श्री कामत का जो प्रस्ताव है जो उन्होंने कहा है कि एक पार्लियामेंटरी कमिशन हो तो वह जरूर होना चाहिए । लेकिन उसके साथ-साथ मैं दुबारा यह निवेदन करूंगा कि जितने अफसरान इस मामले में वाटर सप्लाय डिपार्टमेंट के हों, जिन पर रस्ती भर भी शक हो वे मेहरबानी करके सस्पेंड कर दिये जायें और तब इनक्वायरी हो ।

उपाध्यक्ष महोदय, पार्लियामेंट के सेशन में इसी तरीके से हमेशा आश्वासन दिये जाते रहे हैं । सन् 1963 से लेकर आज तक जितने आश्वासन सदन में दिये गये हैं वे सब मेरे पास मौजूद हैं लेकिन उनका क्या हुआ ? या तो पानी नहीं है और इस सरकार ने दिल्ली शहर को कबला का मैदान बना दिया जहाँ कि एक बूंद भी पानी की नहीं मिलेगी या

धर पानी मिलेगा भी तो गन्दा पानी पीने को मिलेगा और कहा जायेगा कि इसको उबाल कर पीजिये । इसलिए मैं कहूँ कि मंत्री महोदय द्वारा इस्तीफा देने का जो मुझाव है मैं उसका समर्थन करता हूँ । वह बहुत अच्छी बात होगी । इसके साथ ही उन तमाम जिम्मेदार अफसरों को सस्पेंड कीजिये । दूसरी चीज यह कीजिये कि एक कमिशन एपायेंट कीजिये । उस कमिशन के सामने वे तमाम गवाही दें और गवाह देने के बाद यह फैसला किया जाय कि दिल्ली जो कि कंट्री का कैपिटल है अगर यह नौबत आती है तो किस तरीके से उसका सामना किया जाय और इंतजाम किया जाये, लॉग टर्म और शॉर्ट टर्म प्रोजेक्ट्स उसके लिए एडाप्ट किया जाय और मैं समझता हूँ कि उसको सरकार जरूर मानेगी ।

श्री नवल प्रभाकर (दिल्ली-करोलबाग) : उपाध्यक्ष महोदय, अत्यंत दुख का विषय है कि सन् 1955 के बाद यह चीज अब दुबारा हुई है । उस समय तो जमुना नदी दूर चली गई थी और नजफगढ़ नाले का गंदा पानी पम्पिंग स्टेशन के पास आता रहा और वह गन्दा पानी खींच कर दिल्ली वालों को पिला दिया गया था । लेकिन इस साल इस से थोड़ा भिन्न हुआ है कि पानी ज्यादा आया और नजफगढ़ नाला उस रास्ते तो नहीं आया जिस रास्ते से पहली बार 1955 में आया था लेकिन जगतपुर गांव के पास से ऊपर से उस नजफगढ़ नाले का पानी होता हुआ फिर पम्पिंग स्टेशन के पास आ गया और इस तरह वह गन्दा पानी खींच कर दिल्ली वालों को पिलाया गया ।

मंत्रिणी महोदया जब कि वह दिल्ली विधान सभा के अन्दर स्वास्थ्य मंत्रिणी थीं तो उनके सामने बादली गांव के लोग आये और आकर उनसे प्रार्थना की और कहा कि यहाँ बादली में गड़े का डम्पिंग पाउंड बना हुआ

है जहाँ कि सारे शहर का भर का मँला कूड़ा आदि डलता है और यह हम लोगों के स्वास्थ्य को खराब कर रहा है और जहाँ तक मुझे याद है एक, आध कार्यकर्ताओं ने धनशन भी किया था और यह कहा कि इस खत्ते को यहाँ से हटा दिया जाये लेकिन उस खत्ते को उस समय से लेकर आज तक नहीं हटाया गया है और तमाम शहर की गन्दगी वहाँ बादली में ले जाकर डम्प कर दी जाती है ।

इस बार सामान यह हुआ कि बारिश ज्यादा हुई और ड्रेन नम्बर 8 जिसमें पंजाब वालों का हाथ है, पंजाब वालों ने सारे पंजाब का पानी ड्रेन नम्बर 8 में लाकर डाल दिया । यही नहीं बल्कि उन्होंने ड्रेन नम्बर 8 को दिल्ली की साइड में काट दिया और पंजाब का जो सारा पानी था वह बादली का जो डम्पिंग ग्राउंड था जिसमें सारा मल मूत्र, आदि दिल्ली शहरका जाता है और जाकर डम्प होता है, वह सारी गन्दगी उस पानी में बूल गई और वह पानी जिसमें तमाम मल, मूत्र धूला हुआ था वह आकर जमुना में मिल गया और उसको दिल्ली वासियों को पिलाया गया ।

दूसरी बात मैं यह कहना चाहता हूँ कि हमारे यहाँ दो सीवर टैंक्स हैं । एक कारोनेशन के पास है और दूसरा केशवपुर के पास है । केशवपुर का जो टैंक है वह मुझे अच्छा तरह से मालूम है कि वह ठीक तरीके से काम नहीं करता है । जिस तरह कि झोखला में करता है । झोखला में पानी खेतों में दे दिया जाता है और खाद बना कर बेच दी जाती है । केशवपुर टैंक की यह हालत है कि वहाँ पर मशीनरी लगी हुई है, लेकिन पिछले तीन चार साल से कारपोरेशन उसकी ओर ध्यान नहीं दे रही है । वहाँ पर स्थिति यह है कि सीवरेज सिस्टम के द्वारा वहाँ जो मल-मूत्र जाता है, वह वापस नजफ-गढ़ नाले में डाल दिया जाता है । मैं आज से एक हफ्ता पहले वहाँ हूँ गया था । मैंने

यह देखा कि आगे से जो पानी आता है, उसमें बदबू नहीं होती है, लेकिन ज्यों ज्यों वह पानी जमुना के नजदीक आता है, वह बदबू देने लगता है । जमुना के पास विजयनगर पुल के नजदीक यह भ्रवस्था हो रही है कि वह पानी बहुत बदबू दे रहा है । फिर वही बदबूदार पानी जमुना में चला जाता है ।

17 hrs.

इस सम्बन्ध में मैं कुछ सुझाव देना चाहता हूँ और मैं चाहता हूँ कि मंत्री महोदय उनकी तरफ ध्यान दे कर उनको कार्यान्वित करने की कोशिश करे ।

सब से पहले मैं डा० के० एल० राव को धन्यवाद देना चाहता हूँ कि जब से यह बाढ़ का पानी आया है, तब से वह रात दिन परिश्रम कर रहे हैं । अगर इसी तरह का परिश्रम 1955 से लेकर अब तक किया गया होता तो मैं निश्चयपूर्वक कह सकता हूँ कि आज हमको संसद में इस प्रकार की बातें सुनने को न मिली होती ।

अगर नजफगढ़ नाले को साफ कर दिया गया होता, तो यह समस्या पैदा न होती । लेकिन वह साफ न किया गया । वहाँ पर बहुत से प्रयोग किये गये । लेकिन जितने भी प्रयोग किये गये, वे सब बेकार साबित हुए हैं । पहले दिल्ली प्रशासन ने उस को खोदने की कोशिश की, फिर उसने कहा कि हम नहीं खोद सकते । उसके बाद भारत सेवक समाज को यह काम दिया गया । भारत सेवक समाज ने भी थोड़े दिन काम करने के बाद अपनी मजबूरी जाहिर कर दी । उसके बाद सी० पी० जन्स्यु० डी० ने, जो कि भारत सरकार का महकमा है, यह काम शुरू किया । उस ने भी अपनी राय जाहिर की कि हमसे यह काम नहीं हो सकता है, इसके लिए मशीनें आयेंगी । मशीनें आईं, लेकिन वे भी काम न कर सकीं मेरा निवेदन है कि जब तक नजफगढ़ नाला साफ न होगा और उसका गन्दा पानी जमुना में जाता रहेगा, तब तक दिल्ली

[श्री नवल प्रभाकर]

के लोग सुरक्षित नहीं होंगे। इसलिए सब से पहली बात यह है कि नजफगढ़ नाले को जल्दी से जल्दी साफ किया जाये।

मैंने सीवेज टैंक्स का जिक्र किया है। वे जल्दी से जल्दी काम करें और वहाँ पर पानी और खाद के डिस्पोजल का इन्तजाम जल्दी से जल्दी होना चाहिए।

बादली का खता भी एक विशाल रूप धारण किये हुए है। वह म्युनिसिपल कांफोरेशन के बस की बात नजर नहीं आती है। मैं निवेदन करना चाहता हूँ कि दूसरे देशों में ऐसे संयंत्र होते हैं, जिनसे कूड़े को, मल-मूत्र को जला दिया जाता है। मैंने सुना है कि वह संयंत्र, वह प्लांट, सत्तर लाख रुपये का आता है। जब तक वह संयंत्र नहीं लगाया जायेगा, तब तक यह दुर्भाग्यपूर्ण स्थिति दिल्ली में बराबर बनी रहेगी।

मैं आशा करता हूँ कि जो मुझसे मैंने दिये हैं, उन को कार्यान्वित किया जायेगा। अगर ऐसा न किया गया, तो मैं निश्चयपूर्वक कहता हूँ कि यह बात हर साल होती रहेगी।

श्री बागड़ी (हिसार) : उपाध्यक्ष महोदय, संजय नाम के साढ़े चार साल के एक बच्चे, जिसका बाप वकील और दादा डाक्टर है, की मौत की वजह से आज हम को यहाँ पर इस चर्चा का मौका मिला है। मैं उम्र में पहली दफा आज डा० सुशीला नायर को इस बात के लिए धन्यवाद देता हूँ कि उन्होंने साढ़े तीन बजे तक जाग कर एक मरीज की जान बचाई। वह मरीज चन्द्र शेखर नाम का एक व्यक्ति है, जिसके लिए डा० राम मनोहर मोहिया ने सुशीला नायर को टेलीफोन किया। डा० लाल, डा० दीवान, लेडी डाक्टर और नर्स वगैरह साढ़े तीन बजे तक वहाँ रहे। मैं उन सब को हृदय से धन्यवाद देता हूँ।

लेकिन प्रश्न यह है कि आज इस देश में कितने ऐसे लोग हैं, जिनके बारे में इस प्रकार

सिफारिश होती है और जिन के बारे में यहाँ पर चर्चा होती है। मुझे खुशी है कि डा० सुशीला नायर ने एक आदमी की जान बचाई। लेकिन उन लोगों का क्या होगा, जिनके बारे में कोई कहने सुनने वाला नहीं है, जिन की आदमनी साढ़े तीन आने रोज और जिनकी खुराक एक पाव अनाज रोज है? इस देश में उन लोगों का भविष्य क्या होगा?

इस लड़के के बारे में मैं एक ही बात कहना चाहता हूँ। उसके बारे में यह कहा गया कि उसको पीलिया है, लेकिन असल में उसका रोग कुछ और ही था। उस का दादा डाक्टर है। उसको उस वक्त तक नहीं मिलने दिया गया, जब तक कि वह लड़का मरने वाला नहीं हुआ। उस हास्पिटल की सबसे बड़ी डाक्टर को बुनाया गया, लेकिन वह पांच बजे नहीं आई, सात बजे नहीं आई, नौ बजे नहीं आई। वह रात को साढ़े तीन बजे आई।

मैं यह बात इस लिए कहना चाहता हूँ कि इस देश में विदेशों से भिन्न बात है। अगर विदेशों में डाक्टर ने किसी एक आदमी की जिन्दगी बचा ली, तो वह महमूस करता है कि उसने बहुत बड़ा काम किया है। लेकिन हिन्दुस्तान में ऐसी बात नहीं है। इसका कारण यह है कि यहाँ पर दुख और रोग ज्यादा हैं, इसलिए लोगों के मन कठोर बन गए हैं।

अब मैं पानी की तरफ आता हूँ। आप देखें कि हर साल यह पानी का संकट आता है। क्यों? इसका सबसे बड़ा कारण यह है कि हिन्दुस्तान में जिन्दगी की कद्र नहीं है। यहाँ इन्सानी जिन्दगी चली जाती है, लेकिन उस की चर्चा नहीं होती है। अगर चर्चा होती भी है, तो वाद-विवाद होकर बात खत्म हो जाती है। कोई उत्तरदायी नहीं बनता है। एक दूसरे पर आरोप किये जाते हैं यह कहता है कि वह दोषी है और वह कहता है कि यह दोषी है। और इस देश में आखिरकार दोषी विधात होता है। —परीब के लिए तो विधाता

ही दोषी होता है, बड़े आदमियों के लए कौन दोषी होता है, यह पता नहीं।

यह एक दिन की बात नहीं है, बल्कि रोज़ की बात है। इस का कारण यह है कि गन्दे नाले और पीने के पानी के नाले चूते हैं। इसलिए उनका पानी आपस में मिल जाता है, जिसकी वजह से पीने के पानी में गन्दगी जाती है।

इसके अलावा जो बांध बनाए गए हैं, वे गलत हैं। तीमरा रोग बाढ़ का रोग है। बाढ़ तो कभी कभी आती है, लेकिन यह संकट चलता रहता है। चौथी बीमारी यह है कि शहरों के कन-कारखानों का गन्दा पानी और गन्दगी नदियों में डाली जाती है। इसका भी कोई न कोई प्रबन्ध होना चाहिए।

जब तक यह व्यवस्था नहीं की जाती है कि ऐसा कोई संगठन हो, जो कि जिम्मेदार व्यक्ति को मुजरिम ठहराए, तब तक यह समस्या हल नहीं हो सकती है। आज डा० सुशीला नायर का दोष है, तो वह कहेंगी कि मेरा दोष नहीं है, कार्पोरेशन का दोष है और कार्पोरेशन वाले कहेंगे कि इंजीनियर का दोष है। इससे कोई बात बन नहीं पाती है। आखिर एक लड़के की मौत या इन्सानी मौत कोई कीड़े-मकोड़े की मौत नहीं है, बल्कि यह एक किस्म का कल्ल है। सरकार की तरफ से एक कल्ल किया गया है और सरकार का तिल है उस इन्सानी जिन्दगी की, क्योंकि उसकी ग़फ़लत, लापरवाही या कम-अक्ली की बिना पर यह मौत हुई है। अगर हम इस तरीके से सोचें—सजा देने की बात बाद में आयेगी, लेकिन अगर हम यह मन भी बना लें—, तो इससे आधा संकट मिट सकता है।

एक महत्वपूर्ण बात यह है कि छोटे और बड़े मरीजों में तमीज नहीं होनी चाहिए, बल्कि बीमारी की बिना पर इलाज होना चाहिए। हिन्दुस्तान में सबसे बड़ी बीमारी यह है कि मरीज का इलाज होता है उसकी

पोजीशन और जगह के मुताबिक उसको बीमारी के मुताबिक नहीं। अगर कभी हिन्दुस्तान के डाक्टर, नर्स और दूसरे सब लोग यह सोच सकें और ऐसा कर सकें कि अगर वे एक भी मरीज की जिन्दगी को बचा सकें, तो उनको सबसे बड़ा सुख मिल सकेगा, तो इससे देश का कुछ कल्याण होगा। लेकिन वह तब होगा, जबकि चार छटाक और साढ़े तीन आने रोज़ वालें का भी विचार भी इसमें आयेगा। आप जो बात सोच रहे हैं वह बड़े लोगों की बात है। दिल्ली में वाढ़ आई, यह दुस्त है। दिल्ली का पानी खराब हुआ यह भी दुस्त बात है। आपने पानी को ठीक करने की कोशिश की, यह भी दुस्त बात है। लेकिन मैं कहना चाहता हूँ कि अगर यह लोक-सभा के मੈम्बरों की और—दिल्ली में जो सफ़ीर है उनकी बात न होती और किसी दूसरी छोटी जगह का बात होती तो शायद इस विषय पर यहां चर्चा न होती। मैं चाहता हूँ कि मंत्री महोदय, हमारी गवर्नमेंट जो खाना बंदोश लोग हैं, जो दब हुए लोग हैं जो हरिजन हैं जो गरीब जनता है, उसका भी ध्यान रखे। मैं डा० सुशीला नायर से खास तौर पर कहना चाहता हूँ कि वह गांधी जा की चैंस हैं। उनको पता है कि गांधी जी भंगी कालोनी में रहा करते हैं। हमारी मन्त्रो महोदया को भी भंगियों का खास खयाल रखना चाहिए। खाना बंदोश लोगों का, हरिजन लोगों का, दबे हुए लोगों का खास खयाल रखना चाहिये। मैं तो यही कहूँगा कि आज उनकी तरफ कोई तवज्जह नहीं दी जा रही है, आज उनका बिल्कुल भी ध्यान नहीं रखा जा रहा है।

Shri P. Venkatasubbaiah: Sir, in Delhi 2½ millions of people are under the shadow of death. When we heard the tragic story of 30 school-going children having died of foodpoisoning the entire House expressed deep concern and we conveyed our sympathy. Here under the very nose of the Central Government, the entire water that is supplied to the Delhi population is

[Shri P. Venkatasubbaiah]

contaminated. Really it is most regrettable and we have to hang our heads in shame for not being able to supply clean water to the people of the capital of India.

I was listening carefully to the speeches of Mr. Kamath and other friends. My mind goes back to 1959 when the present Health Minister was speaking in the debate regarding the dumping of the Najafgarh Nallah which is considered to be the source of evil for all this polluted water. She spoke with vehemence and said that unless the Najafgarh nallah is desilted, contamination will continue to be there. The news that water is contaminated is being told to the citizens of Delhi only after a week and by that time every individual in the city has swallowed the poison that has entered into the water. After four days the announcement comes and the people are asked to boil the water. This shows the callousness and negligence of the Delhi Corporation officers. Small children going to school are asked to carry a bottle of boiled water. When I see my children going to school with boiled water, till they return from the school, I remain in the mortal fear that they might have drunk cold water in the school and get this disease. We are living in the grip of psychology of fear of death. Unless we take steps to supply clean water to the city, we would not be worthy of being the administrators of this country.

We are told that the dump of garbage was kept for years together and the flood water has flown over the garbage and entered the Wazirabad pumping station. That is also a contributing factor for contaminating the water. I want the Minister to tell us categorically whether the Corporation has helped them to remove this garbage or whether in spite of the instructions and warnings given by the Ministry, it is being allowed to be there. The Najafgarh nallah which is downstream the Wazirabad pumping station has become a huge lake and

this flood water that has flown over the garbage has joined it and entered it.

I very well appreciate our Irrigation and Power Minister who has ably explained the real reasons. He also told us that there is not so much of contamination, as we fear. But every day we see in the papers that the Corporation authorities ask the people to boil the water before drinking. I would like to know how poor people can afford to boil the water and drink. Are they to be allowed to remain in that mortal fear for all time to come and the Government does not raise its finger and see that things are rectified? I only wish to impress upon the Health Minister to see that it is done very expeditiously and on an emergency basis and to see that the population of Delhi does not suffer for want of pure water and that it does not bring shame to India.

श्री हुकम चन्द कछवाय : ज़पाध्यक्ष महोदय, दिल्ली में गन्दे पानी के बारे में काफी सदस्यों ने अपने विचार प्रकट किये हैं और कुछ माननीय सदस्यों ने माननीय मन्त्री महोदया को काफी कोसा है। उन्होंने मन्त्री महोदया के प्रति कुछ कड़वे शब्द भी कहे हैं। मन्त्री महोदया को उनकी ये बातें बुरी ज़रूर लगी होंगी, लेकिन मैं कहना चाहता हूँ कि अगर हम गाली बकने की आदत छोड़ दें तो यह शासन ठीक प्रकार से नहीं चल सकेगा...

श्री इन्द्रजीत लाल मल्होत्रा (जम्मू तथा काश्मीर) : यह गलत बात है, घ्राप छोड़ दें तो सब काम ठीक हो जाएगा।

श्री हुकम चन्द कछवाय : हम जब गाली बकते हैं तो हमारा मूल उद्देश्य यह होता है कि शासन व्यवस्था ठीक प्रकार से चलती रहे।

भाज दिल्ली के अन्दर जो गन्दा पानी जमा हुआ है, इसका मूल कारण एक तो

दिल्ली के गन्दे नाले हैं और दूसरे गन्दे नालों की गटरगंगा है, गंगा और यमुना का जो संगम हुआ है, उसके कारण भी हुआ है। इस गन्दे पानी के कारण जो बीमारी फैली है, उससे दिल्ली के कितने ही लोग परेशान हैं। विशेषकर वे लोग परेशान हैं जो बिल्कुल गरीब हैं। दिल्ली की 28 लाख की आबादी में से 25 लाख गरीब लोग हैं। गरीब लोग ही पानी को जब वह खराब होता है, पीने से बीमार पड़ते हैं। ये लोग ठीक प्रकार से अपना तथा अपने बच्चों का इलाज नहीं करवा सकते हैं। दिल्ली राजधानी होने के नाते एक बहुत महत्वपूर्ण स्थान है और यहाँ पर लगभग सारे देश से और विदेशों से भी रोजाना पचास हजार लोगों का आवागमन होता है। इन लोगों को किस प्रकार का पीने का पानी मिलता है, यह भी आप देखें। होटल वाले पानी उबाल कर लोगों को नहीं देते हैं। चूंकि दिल्ली राजधानी है इस वास्ते विदेशी लोगों की तथा सभी भारतीय प्रान्तों की भी निगाहें इस की ओर लगी रहती हैं। आज पानी में दिल्ली की ओर रुख किया है। नेताजी सुभाषचन्द्र बोस ने एक नारा दिया था "दिल्ली चलो।" आज राजस्थान के पानी ने और पंजाब के पानी ने भी नारा दिया है "दिल्ली चलो"। साहिबी नदी जो अलवर में है, उसका पानी राजस्थान से आया है और पंजाब से भी पानी आया है दिल्ली में और इस पानी ने बड़ी गड़बड़ी पैदा की है। आप देखें कि दिल्ली में दस हजार लोग ऐसे हैं जो फुटपाथ पर सोते हैं। और वे किसी भी तरह से पानी उबाल कर नहीं पी सकते हैं। तीन चार हजार आदमी ऐसे हैं जो रैनबसेरो में रहते हैं और उनके यहाँ भी पानी उबाल कर पीने की व्यवस्था नहीं है और न ही वे ऐसा कर सकते हैं। जहाँ तक विद्यार्थियों का सम्बन्ध है, जब यह घोषणा हुई है कि पानी उबाल कर रिया जाए, वे अपने साथ बाटल में पानी उबाल कर ले जाते हैं और जिन बाटल में वे पानी ले जाते हैं, उनकी कीमतें भी आज कितनी बढ़ गई हैं,

इसको भी आप देखें। जा बाटल पहले प्राठ आने की मिलती थी वह आज एक रुपये में मिलती है। जो महंगाई हो गई है, इसकी चर्चा मैं नहीं करना चाहता हूँ। लेकिन कितनी कठिन परिस्थिति उत्पन्न हो गई है, इसको आप देखें। छोटे बच्चे जिस बाटल में पानी ले जाते हैं अगर कभी वह गिर कर टूट जाती है तो उन बच्चों की दिन भर प्यासा स्कूल में रहना पड़ता है।

मैं समझता हूँ कि दिल्ली में इस प्रकार की परिस्थिति का उत्पन्न होना जिस प्रकार की आज उत्पन्न हुई है न केवल दुर्भाग्य की बात है, बल्कि अत्यन्त लज्जा की भी बात है। शासन को तत्काल इस ओर ध्यान देना चाहिये। जहाँ तक होटल का सम्बन्ध है, उनकी तरफ भी शासन की निगाह रहनी चाहिये। होटल में जो गन्दगी फैली रहती है, कंटीन में जो गन्दगी फैली रहती है, एक तो वह दूर होनी चाहिये और दूसरे वहाँ पर जो गन्दा पानी पीने को मिलता है, वह नहीं मिलना चाहिये। साफ पानी वहाँ पर सप्लाई हो, इसकी आपकी व्यवस्था करनी चाहिये, वहाँ पर जो गन्दा पानी पीने को मिलता है, उसके कारण भी काफी ग्रैट लोगो को होते हैं हमको ठीक प्रकार से योजना बना करके उसको कार्यान्वित करना चाहिये ताकि दिल्ली वालों को स्वच्छ पानी पीने को मिल सके। अगर योजना बनी हुई है तो उसमें जो सुधार आवश्यक हैं, वे सुधार आप को करने चाहिये।

हम शासन की बार बार इस प्रकार से झालोचना इस लिए करते हैं ताकि यह अपनी गलतियों को सुधार ले। यह हमारा कर्तव्य है। अगर हम अपने इस कर्तव्य को छोड़ दें तो इस का अर्थ होगा कि आप भी अपने कर्तव्य को छोड़ दें। शासन चलाने में कई बार ऐसा हुआ करता है। बहुत सी कमियाँ हो जा सकती हैं और वह किसी की भी गलती

[श्री: हुकमचन्द कछवाय]

से हो सकती है, कर्मचारियों की गलती से हो सकती है, बड़े पदाधिकारियों की गलती से हो सकती है। किन्तु इस प्रकार की चर्चा इस लिये की जाती है कि बार बार जो ऐसी गलतियां होती हैं उनको सोचें, उन को सामने रखें, सरकार उन पर विचार करे और विचार करने के बाद उसके लिये जो उपाय हों, उनको अमल में लाये।

श्रीमती सावित्री निगम : उपाध्यक्ष महोदय, वैसे तो मैं रिपार्टीज और एमर, मनोरंजक इन्टरप्लान्स पसन्द करती हूँ लेकिन जब इस सदन में ऐसे गम्भीर विषय पर विचार करने के लिये हम लोग उपस्थित हैं उस समय इस डिबेट ने जिस प्रकार का रुख अख्यार किया, जिस प्रकार माननीय सदस्यों ने एक अजीब मनोवृत्ति दिखाई, उस के लिये मुझे खेद है। जिस गम्भीर समस्या पर हम आज यहां पर विचार करने के लिये खड़े हुए हैं उस को उसी गम्भीरता से लिया जाना चाहिये था। उस पर उसी गम्भीरता से विचार किया जा सकता था और विचार करने के बाद इस समस्या के मुलझाव का ढंग सोचा जा सकता था। यह समस्या जितनी गम्भीर है उस को देखते हुए अच्छा होता यदि माननीय सदस्यों ने इस बात पर अधिक जोर दिया होता कि किस प्रकार हम दिल्ली की 25 लाख जनता को, उस के जीवन के लिये अत्यन्त अनिवार्य पीने के शुद्ध पानी को दिलवाने की व्यवस्था करें। वैसे तो विरोधी दल के सदस्यों का यह जन्मसिद्ध अधिकार है कि वह ट्रेजरी बेंचेंज की आलोचना करें, लेकिन हाउस की कुछ डिगिटी भी हुआ करती है, कुछ डिगोरम भी हुआ करता है, कुछ डीसेंसी भी हुआ करती है और हम एक्स्पेक्ट करते हैं कि सभी सदस्य, चाहे वे विरोधी दल के सदस्य हों या कांग्रेस दल के सदस्य हों, उस को बनाये रखेंगे। मुझे खेद है कि जिस प्रकार की भाषा का प्रयोग किया गया वह भाषा न तो माननीय

सदस्यों की शालीनता के उपयुक्त थी और न इस सदन की शालीनता के उपयुक्त थी। अच्छा होता कि हम लोग इस बात के लिये जोर देते कि उन अपराधियों को दंड दिया जाये जो इस के लिये जिम्मेदार हैं और जिन लोगों ने गलती की है। अच्छा होता कि हम लोग इस बात की कोशिश करते कि कैसे उस बेचारी बेजमान जनता को बचायें, हम वह सुझाव रखते कि कैसे हम मेडिकल एक्स्पर्ट्स की मदद से उन लोगों को जो पानी उबाल कर नहीं पी सकते, इस समय कोई न कोई संरक्षण दिलायें। इस में कोई सन्देह नहीं है कि पानी उबाल कर पीने वाली जनता सामान्य जनता की संख्या की 20 प्रतिशत से अधिक नहीं है। मैं स्वास्थ्य मंत्री जी से अनुरोध करूंगी कि वे उस 80 प्रतिशत असम्पन्न जनता के, गरीब जनता के बारे में विचार करें। माननीय स्वास्थ्य मंत्री स्वयम् मेडिकल एक्स्पर्ट हैं। वह कोई ऐसी औषधि, जैसे पोटेशियम परमैंगेट है, अपने मेडिकल एक्स्पर्ट्स की मदद से निकालें और उस समय तक जब तक कि पानी बिल्कुल शुद्ध न आने लगे, उस 80 प्रतिशत जनता के लिए तमाम डिस्पेन्सरीज से वितरित करवायें।

माननीय डा० के० एल० राव की बात मैं ने बड़े ध्यान से सुनी। उन्होंने कहा कि एक एक्सडेंट हो गया। मैं मानती हूँ कि एक्सडेंट हो गया, लेकिन जिस वक्त उन के एक्स्पर्ट्स ने, प्लैनिंग कमिशन के एक्स्पर्ट्स ने, पब्लिक हेल्थ के एक्स्पर्ट्स ने, हेल्थ मिनिस्ट्री के एक्स्पर्ट्स ने देखा नालों का बहाव उल्ट होने के कारण पानी के कंटैमिनेशन की सम्भावना है तब इस वैज्ञानिक चमत्कार के युग में क्यों ऐसा नहीं सोच पाये कि उस बहाव की डिसिल्टिंग करा कर बार फुटिंग पर ला कर, मिलिटरी को लगा कर, पानी को कंटैमिनेशन से बचाया जा सकता है या नहीं। यह मैं उन से जानना चाहूंगी।

म। सावित्री: निगम]

इस के अतिरिक्त मैं चार पांच मुझाब देना चाहती हूँ। एक बात तो मैं यह कहना चाहता हूँ कि नजफगढ़ झील के डिसिल्टिंग के प्रश्न को हल किया जाना चाहिये। वह न भारत सेवक समाज कर सकता है और न पी० डब्ल्यू० डी० जैसा कोई आर्गेनाइजेशन कर सकता है क्योंकि इस में बड़ी हेवी मशीनरी की जरूरत है। मैं यह एश्योरेंस चाहती हूँ स्वास्थ्य मंत्री जी से और माननीय डा० के० एल० राव से कि वे इस वर्ष के बन्दर, इस बजट इभर के बन्दर किसी न किसी तरीके से, चाहे विदेशों से मशीनरी लायें, चाहे हिन्दुस्तान की सारी मशीनरी को इकट्ठा कर के वह कोशिश करें कि नजफगढ़ झील की प्रॉब्लेम को हमेशा के लिये डिसिल्टिंग कर के साल्व कर दिया जाये।

दूसरा मुझाब मैं यह देना चाहती हूँ, वैसे कि मैंने अभी कहा, कि जब तक पानी का कंट्रिब्यूशन है उस वक्त तक जितने भी पब्लिक टैंक्स हैं, जितनी भी स्लम एरियाज हैं, मैं समझती हूँ कि 219 स्लम एरियाज हैं, वहाँ पर आप म्युनिसिपल कर्मचारियों की या कारपोरेशन के कर्मचारियों की झूठी नगवा दें कि जो भी आदमी, जो भी गरीब लोग वहाँ से बाट्टी भर भर कर पानी ले जायें, उन के पानी में व कोई न कोई औषधि डालें, जैसे कि पोर्टेगिजम परमैगनेट है, और हर एक आदमी को अनिवार्यतः उसे डालना पड़े। तभी हम एपिडमिक से दिल्ली वालों को बचा सकेंगे।

मैं बिल्कुल उन लोगों से इत्फाक नहीं करती जिन्होंने कहा कि माननीय स्वास्थ्य मंत्री रिजाइन करें। यह भी कोई तरीका है। मैं उन लोगों से भी इत्फाक नहीं करती जिन्होंने कहा कि म्युनिसिपल कारपोरेशन सस्पेन्ड कर दिया जाये। मैं विनम्रतापूर्वक कहना चाहती हूँ कि माननीय स्वास्थ्य मंत्री इस समस्या पर गम्भीरतापूर्वक विचार करें और उस के बाद अगर जरूरी समझें तो जो पालियामेंटी कमीशन की बात आई, उसे स्वीकार करें।

भले ही कोई अच्छी बात अपोजीशन की तरफ से आये, अगर वे गम्भीरतापूर्वक इस समस्या को अध्ययन करना चाहती हैं तो वे इस मांग को मान लें। और अगर वे इस की जरूरत नहीं समझती तो भी मैं उन से अनुरोध करूंगी कि वे जल्दी से जल्दी इस समस्या को सुलझायें। चाहे हमें इस के लिये विदेशों से मदद लेनी पड़े, लेकिन इस बजट इभर के बन्दर इस समस्या को वे सुलझायें।

Shrimati Yashoda Reddy: Mr. Deputy-Speaker, Sir, I rise here with a heavy heart to express my deep feeling of sorrow at the way the Government of India has handled this affair year after year. I entirely agree with Shrimati Savitri Nigam that this is not the place just to accuse the Government. This is not a matter for politics or for the Congress alone; this is a matter of which every individual citizen of Delhi and of whole of India should be ashamed. The capital city is being neglected so badly. I say this with full sense of responsibility because for the last nine years, whether there was water or no water, there has been pollution. If it was summer, because of less water in the river there was pollution; if there was too much of water, because of some contamination we were having an epidemic. Not to be able to give water to the citizens of Delhi which is the capital city, which is the seat of the whole Government and the nation, and where hundreds of people of different embassies stay, when your own people are dying—I am not saying "dying" in the literal sense of the word—but when you have an epidemic, I feel that this is bad.

Then, I would like to say a word about Shri K. L. Rao. It was chivalry on his part to come to the rescue of the Health Minister, but chivalry apart, he did confess that there was no contamination after 1959. I humbly submit that there was contamination, pollution and water-borne

[Shrimati Yashoda Reddy]

diseases in some form or another which they cannot deny. Last year or year before last there was contamination and there were water-borne diseases. There is evidence of it too.

Then, for him to say that contamination this year come from the top and not from below, I think, for an intelligent man like Dr. K. L. Rao to give that sort of an explanation, I am extremely sorry.

Then, the Delhi Corporation said, "Boil the water". But what about the schools? When the school authorities ask for fuel and some vessels to boil water for innocent children what is their response? What about the hospitals for which our Minister is directly responsible? For 100 patients one bucket of boiled water is given from the canteens.

श्री बागड़ी : सरकार जिम्मेवार है इस के लिये ।

Shrimati Yashoda Reddy: I wish the Opposition people would appreciate that we are honest people. At least, we want to ask our Government about these things and do not just shout. We know our responsibility better and do not just shout at random all the time.

An Hon. Member: They are only encouraging you.

Shrimati Yashoda Reddy: I do not depend on their encouragement. I am speaking on my own merit and not on their encouragement. For 100 patients only one bucket of water was given. In many schools water was not supplied by the authorities. The Delhi Corporation people would not give them either money or supply coal etc. What about the restaurants? The Delhi Development Commissioner visited the restaurants and saw flies, dirt, insanitary conditions and God knows what not. Hundreds of times they have investigated; still, this sort of thing goes on in the capital city.

Shri Inder J. Malhotra: That too in Connaught Place restaurants!

Shrimati Yashoda Reddy: And of international repute. I would only like to say this. Are we just coming to the stage when we shall have to import water under PL 480 or from Russia? I just sometimes feel that. There is no rice; there is no water also. As Shri Frank Anthony said, some of the embassy people drink whisky. Of course, we cannot do that. Sometimes I feel whether we are going to solve the population problem by such things, by having epidemics and by wiping out the population. I have all the sympathy for the Minister personally but as a Minister I am not going to excuse her and the Government. This is a matter which the Government must solve once and for all. Never again are we going to excuse them if this kind of thing happens again. Once and for all they must solve it, and solve it in any manner they choose.

डा० सुशीला नायर : श्रीमन्, मैंने बहुत ध्यान से माननीय सदस्यों के भाषण सुने । मैं सब से पहले यह कहना चाहती हूँ कि मुझे और मेरे साथियों को भी इस बात का दुःख है । अगर दिल्ली में रहने वाले किसी भी छोट या बड़े व्यक्ति को तकलीफ होती है तो हम को दुःख होता है और हम चाहते हैं कि किसी को तकलीफ न हो ।

पानी के कारण और अन्य कारणों से जो दूसरी बीमारियाँ इस मुल्क में सदियों से यहाँ की जनता की जान लेती रही हैं, उन बीमारियों की रोकथाम के लिए जितनी मेहनत हो सकती है उतनी दिन और रात हम कर रहे हैं और उस में बहुत कुछ सफलता भी प्राप्त हुई है । कहीं पर उस में असफलता भी हुई है । उस असफलता के लिए हम को दुःख है । लेकिन उस असफलता को ले के जब ऐसी ऐसी बातें कही जाती हैं जैसे किसी ने कुछ किया ही न हो तो थोड़ा सा असफलता होता है । लेकिन अधिकांश है माननीय

सदस्यों को, जो चाहें सो कहें, गालियां भी बे सकते हैं और जो डांट डपट मनासिब समझें वह भी कर सकते हैं, चाहे परिस्थिति ईश्वर की तरफ से बनी हो या किसी की तरफ से ।

यह सच है कि यह पानी का कष्ट हमारे नागरिकों को हुआ है, कई सालों से हुआ है, कभी पानी की कमी के कारण हुआ है, कभी पानी में कोई दोष आ जाने के कारण हुआ है । मैं इतना ही कहना चाहती हूँ कि इस वक्त जहाँ पानी में दोष आया, अगर 1955 का एक हादसा न हो गया होता, तो हम शायद किसी को पानी उबालने के लिए भी न कहते । श्रीमती सावित्री निगम ने ज कहा कि पानी के एक एक गैलन में पोटेशियम परमैंगनेट मिला दें । मैं निवेदन करना चाहता हूँ कि पोटेशियम परमैंगनेट से बहुत ज्यादा अगर की चीज हम हर एक के पाना में मिला रहे हैं । जो डब्ल्यू० एच० ओ० का एकमपर्ट कनेटों हों उस का कहना है कि अगर वन पार्ट पर मिलियन रेजीड्युअल क्लोरीन पानी में डाल दी जाय और आधे घंटे अगर व पानी में रहे तो वह पानी सुरक्षित हो जाता है, हिपटाइटिज से भी सुरक्षित हो जाता है । हम पहले ही दिन में वन पार्ट पर मिलियन में ज्यादा क्लोरीन डाल कर पाना जनता को दे रहे हैं । इस में कोई कारण नहीं है यह मानने के लिए कि इस पाना के पाने के चारों तरफ भय का वातावरण हो जाना चाहिये जैसे कि कहा जा रहा है । आप कह सकते हैं कि अगर ऐसा ही था तो आप ने पानी उबालने के लिए क्यों कहा । हम ने पहले ही दिन से जो पानी उबालने के लिए कहा था वह डबल सेप्टी के खयाल से कहा था । पानी ऐसा नहीं है कि जिससे घबराने की कोई बात हो । लेकिन यहाँ कोई कहता कि हम नहा नहीं सकते, कोई कहता है कि हम कुल्ला नहीं कर सकते ।

एक माननीय सदस्य डाक्टरों ने कहा ।

डा० सुशीला नायर : कोई कोई डाक्टर भी माननीय सदस्यों की तरह से थोड़ा भड़क सकते हैं । भड़कने का अधिकार माननीय सदस्यों को है, डाक्टरों का नहीं है, यह बात नहीं है । यह स्वतंत्र देश है । उन्होंने भी कुछ भड़क कर कह दिया होगा । लेकिन साइंटिफिक फैक्ट्स क्या हैं वह मैं निवेदन करने की कोशिश कर रही हूँ । मेरे माननीय भाई के० एल० राव ने भी कुछ कहा ।

श्री ज्वा० प्र० ज्योतिषी (सागर) : यह जो कंटैमिनेशन हुआ क्या इस से तुलनात्मक दृष्टि से बीमारियां बढ़ी हैं ?

डा० सुशीला नायर : मैं निवेदन कर हूँ कि बीमारों की संख्या नहीं बढ़ी है यही एक खुशी की बात है और संतोषजनक बात है । चाहे हमारे भाई श्री फ्रेंक एन्वनी जी इस को जगलरी कहें यह उन की मर्जी है लेकिन ये फिगर किसी के बनाये हुए नहीं हैं । वह कहते हैं कि उन के कुत्ते भी हमारे अस्पतालों में नहीं जाते । मैं बड़े अदब से कहना चाहती हूँ कि उन के कुत्तों के इलाज के लिए तो हमारे अस्पतालों में ग्राम तौर पर कुछ प्रबन्ध नहीं किया गया है, उन के लिए तो वेटेरीनरी अस्पताल होते हैं । लेकिन जो हमारे अस्पताल हैं उनमें हर रोज हजारों, लाखों लोग जा रहे हैं और मेरे पास उन के महीने महीने और साल ब साल के फिगर मौजूद हैं और गैस्ट्रो एंटाइटिज और पिप्टाइटिज के भी फिगर मेरे पास हैं । इनके तुलनात्मक आकड़े अगस्त और सितम्बर के महीनों के, जबकि ये बीमारियां खास तौर पर होती हैं, मैं आप के सामने निवेदन कर हूँ । अगस्त 1961 में 145 लोगों को गैस्ट्रो एंटाइटिज हुई और पांच की मृत्यु हुई, अगस्त, 1962 में 140 केसेज हुए और मृत्यु नहीं हुई, सन् 1963 में बड़ी मेहनत की हम लोगों ने । इस काम को कारपोरेशन वाले ही करते हैं, सीधे भारत सरकार इस काम को नहीं करती, यह समझने की बात है । जैसे दूसरी जगहों

[डा० गुर्ण लः नायर]

पर स्टेट गवर्नमेंट ये काम करती है वैसे ही दिल्ली में कारपोरेशन यह काम करता है। कारपोरेशन ही यहां पानी की और क्लोरिज आदि की देखभाल करता है। सन् 1955 में ज्वाइंट वाटर और सीवेज बोर्ड था, भारत सरकार के साथ उसका कुछ सम्बन्ध होता था। लेकिन उसके बाद उस को बदल दिया गया और जब कारपोरेशन बना तो सारी जिम्मेवारी कारपोरेशन को दे दी गयी जिस से कि एक जगह सारी जिम्मेदारी रहे। और कारपोरेशन को जब आवश्यकता होती है हम लोगों से सलाह मशविरा या मदद मांगने की तो हम उन की मदद करते हैं। पिछले साल उन्होंने बड़ी मेहनत की और पानी का इतना अच्छा क्लोरिनेशन किया कि कुछ 67 केसेज हुए और उन में दो की मृत्यु हुई। इस साल में अग्रस्त में, कंटैमिनेशन से बह पहले, 104 केसेज हुए और तीन मृत्युएं हुई।

अब मैं सितम्बर के महीने के फिगर आपके सामने रखती हूं। 1961 के सितम्बर में 61 केसेज हुए, 1962 के सितम्बर में 44, 1963 के सितम्बर में 37 और 1964 के सितम्बर में 40 केसेज हुए। तो उन में कोई विशेष बढ़ोतरी हुई हो ऐसी बात नहीं है।

श्री हरि विष्णु कामत : ये अस्पतालों के आंकड़े हैं। जो लोग सड़कों पर या अपने घरों में मरे हैं उन के आंकड़े इन में नहीं हैं।

डा० सुशीला नायर : उन केसेज में सड़कों पर कोई नहीं मरता। यह नोटोफायेबिल डिजीज है और अगर कोई डाक्टर भी किसी को देखता है तो उस को उस की खबर देनी होती है। और अगर यह भी मान लिया जाय कि कुछ अंडर रिपोर्टिंग है तो ऐसी बात नहीं है कि इसी साल में यह अंडर रिपोर्टिंग हुआ हो। मैं ने आप के सामने 1961, 1962, 1963 और 1964 के फिगर रख दिये हैं

और इन में कोई बड़ा फर्क नहीं है, जैसा कि मैंने अभी निवेदन किया है।

इसी प्रकार से मैं अग्रज कर हूँ कि इन-फैक्टिव डिपेंटाइटिज कोई ऐसी बीमारी नहीं है जोकि इस साल हुई हो और सन् 1955 में ही हुई हो। कोई न कोई इस के केसेज समय समय पर होते रहते हैं। मैं बड़े अदब से कहना चाहती हूँ कि यह इनफैक्टिव डिपेंटाइटिज केवल पानी की वजह से ही हुई हो यह बात नहीं है। हम लोगों की धादत भी बहुत ज्यादा माफ मुथरी नहीं है इस मुल्क में। आप जानते हैं कि यहां किस तरह से खुली खाने की चीजें बिकती है। जिस पर मक्खियां बैठती हैं, जिन में धूल पड़ती है, इन से भी इनफैक्शन चीजों में हो जाता है।

एक माननीय सदस्य : उसे रोका क्यों नहीं जाता, उसे रोकिए।

डा० सुशीला नायर : कारपोरेशन की तरफ से बार बार कोशिश की गयी इस चीज की कि स्कूलों के बाहर खुली चीज न बिकने पाये और खांचे वालों को हटा दिया जाय। लेकिन काफी कोशिश के बावजूद वे लोग इस काम में पूरे सफल नहीं हो सके हैं, और उस का कारण है कि हम लोगों पर अक्सर भावना कब्जा कर लेता है बुद्धि के बनिस्बत। इस इमोशन में आकर फिर हमारे ही जैसे लोग कहने लगते हैं कि साहब इन गरीबों के खोमचे आप उठाते हैं तो यह बेचारे रोटी कहां से खायेंगे ? नई दिल्ली में रेहड़ियां न चले इस की काफ़ी कोशिश होती है लेकिन यहां भी दबाव चारों तरफ से आता है कि अगर आप ने इन को बंद कर दिया तो यह गरीब रोटी कहां से खायेंगे ? इसलिए श्रीमन्, दो चीजें साथ साथ नहीं चल सकती हैं। या तो हम एक साइंटिफिक तरीके से, हाइजैनिक तरीके से जो खाना मिल सकता है उस पर जोर दें या फिर इन खोमचे वालों और रेहड़ी वालों की जरूरत को देखें। स्वास्थ्य की

ज्ञातिर मैं यह जरूर चाहती हूँ कि इन रेहड़ी वालों और खोमचे वालों पर अंकुश लगाया जाय क्योंकि उसके बगैर हाइजैनिक तरीके से खाना मिल नहीं सकता है लेकिन इस से यह न समझा जाय कि मेरी उन खोमचे वालों से हमदर्दी नहीं है। मेरी भी हमदर्दी उस हर एक शख्स के साथ है जिसको कि रोजगार न मिले तो पेट भरने के लिए रोटी नहीं मिल सकती। लेकिन श्रीमन्, हर एक चीज की हर एक काम की अलग अलग लोगों की जिम्मेदारी होती है। अब अगर मुझ पर आप स्वास्थ्य की रक्षा की जिम्मेदारी डालते हैं तो मैं आप का उसमें सहयोग मांगती हूँ कि जो चीज स्वास्थ्य की रक्षा के लिए करनी आवश्यक है उस में आप मेरा हाथ मजबूत करें और उस में आप पीछे से मेरी चुटिया को न खींचने लेंगे। अब अगर मैं आगे बढ़ूँ तो पीछे से मुझे खींच लें और अगर मैं आगे नहीं बढ़ती हूँ तो फिर मुझे चाबुक लगावें। यह एक बड़ी आफ़त की बात है। अब देखिये न मेरी हालत कि श्री बनर्जी तो कहते हैं कि जमुना में जा कर डूब मरूँ लेकिन अगर मैं डूबने लगूँगी तो यह मुझे डूबने भी नहीं देंगे और पीछे से खींच लेंगे।

श्री स० मो० बनर्जी : अगर आप डूबेंगी तो भी तो मैं खुद बचा लूँगा।

डा० सुशीला नायर : मैंने जो अभी अर्ज किया था उस को इन्होंने कनफर्म कर दिया है।

श्री स० मो० बनर्जी : आप डूब जायेंगी तो सारा देश डूब जायेगा।

डा० सुशीला नायर : श्रीमन्, मैं बही चीज कह रही हूँ कि अगर आप रचनात्मक टीका टिप्पणी करें, कंसट्रिक्टिव क्रिटिसिज्म करें और सुझाव दें तो मैं उसका स्वागत करती हूँ। लेकिन खाली इमोशन से तो काम चलने वाला नहीं है

श्री बागड़ी : इमोशन की बात यह है

उपाध्यक्ष महोदय : आर्डर, आर्डर।

श्री बागड़ी : सिर्फ यह बतला दें कि यह जिम्मेदारी किस की है ?

उपाध्यक्ष महोदय : आर्डर, आर्डर माननीय सदस्य शांत हो कर सुनें।

डा० सुशीला नायर : देखिये मैंने किसी को, जब वे बोल रहे थे तो इंटरप्ट नहीं किया था। एक बार अवश्य किया था। चूंकि मैं ने समय ज्यादा हीं रक्खा है और निर्धारित समय में मैं सब बातों का जवाब दे सकूँ इसलिए मेरा निवेदन है कि मुझे बोलने दिया जाय, टोका न जाये और अगर मुझे इस की सुविधा मिलेगी तो मैं बहुत अनुगृहीत हूँगी।

श्रीमन्, मेरे कहने का मतलब यह है कि अगर हम कदम उठाते हैं तो हम पर चाबुक लगाते हैं और अगर हम कदम नहीं उठाते हैं तो भी हम पर ये लोग चाबुक लगाते हैं। तब बड़ी मुश्किल की बात हो जाती है।

श्री हरि विष्णु कामत : आप कदम उठाती नहीं हैं।

डा० सुशीला नायर : उठाते हैं। अब नजफगढ़ नाले में जो गंदगी आने की बात है, तो इंफेक्शन इन सारे नालों में आता है क्योंकि जगह जगह पर ढेर के ढेर लोग बस जाते हैं। झुगियों और झोंपड़ियों डाल कर बस जाते हैं। कोई सैनेटरी अरेंजमेंट नहीं होता है, लैवटरीज, शौचालय आदि होते नहीं हैं और परिणाम यह होता है कि सारे का सारा गंदगी मिला हुआ पानी नालों में बह कर आता है और जो नाले स्टार्म वाटर के लिए हैं उन में स्टार्म वाटर की जगह पर यह गंदगी बहने लगती है तो जाहिर है कि बड़े इंफेक्शन का सोर्स बनते हैं। अब जब हम, बड़े भाई खन्ना जी इन स्लम डुएलर्स को, झुग्गी झोंपड़ियों में रहने वालों को उठाने की कोशिश करते हैं तो आप जानते हैं, श्रीमन्,

[डा० सुशीला नायर]

इस सदन में और दूसरे सदन में क्या कुछ होता है (इंटरप्शंस) ।]

श्रीमन्, मैं कोई कंट्रोवर्सी नहीं उठाना चाहती हूँ। मेरा तो इतना ही कहना है कि इस वक्त जो कंट्रिब्यूशन हुआ उस में किसी मनुष्य का हाथ था यह नहीं कहा जा सकता। यह बात मैं साफ़ कर देना चाहती हूँ कि खाली सदन को खुश करने के लिए मैं कह दूँ कि कारपोरेशन को सुपरसीड कर दो या कुछ दूसरे भाइयों की टीकाओं से भयभीत होकर कह दूँ कि किन्हीं अफसरान को मुअ्तिल कर दो, या सस्पेंड कर दो तो वह चीज मैं नहीं करने वाली हूँ क्योंकि वह अन्याय की बात होगी न्याय की बात नहीं होगी।

मैं पूरी जिम्मेदारी के साथ कहना चाहती हूँ कि जिस होशियारी के साथ, जिस मेहनत के साथ कारपोरेशन के लोगों ने, हमारे अफसरान ने, इरीगेशन एंड पावर के अफसरान ने और हमारे पब्लिक हेल्थ और इंजीनियरिंग के मुहकमे के लोगों ने और कारपोरेशन के सदस्य जोकि वाटर एंड सीवज कमेटी को देखते हैं और जिसका कि यह चार्ज है, उन सब ने जिस मेहनत से रात व दिन काम किया है मैं उन की तारीफ़ करती हूँ और मैं उनको धन्यवाद देती हूँ

श्री हरि विष्णु कामत : परिणाम उस का पीलिया है। (Interruptions).

This is not the way to conduct the proceedings of Parliament. She is praising the guilty officers.

Mr. Deputy-Speaker: She is replying to the debate.

Shri Hari Vishnu Kamath: She can reply and we can also reply Officers guilty of murder are not being brought to book. It is shameful and disgraceful.

डा० सुशीला नायर : श्रीमन्, इमोशन में आकर कोई चीज हल नहीं होती है। हकीकत यह है कि ब्लोग मर भी नहीं रहे हैं अलबत्ता जैसी पहले थी वैसी ही है। जिस लड़के का माननीय सदस्य ने जिक्र किया कि वह इनफैंक्टिव हैपाटाइटिस से मरा, उस के लिए उनके पिता की ओर से यह बतलाया गया है कि वह लड़का इनफैंक्टिव हैपाटाइटिस से नहीं मरा बल्कि वह एन-सैफैलाइटिस से मरा है। अब यह एनसैफैलाइटिस उन बीमारियों में से है जिसके लिए बहुत कुछ नहीं किया जा सकता है। अभी तक जितना विज्ञान हमारे पास मौजूद है उस के आधार पर बहुत ज्यादा नहीं किया जा सकता है। श्रीमन्, मैं जानती हूँ कि कुछ परमानेंट खामियां हैं जिनकी कि वजह से यह पानी की समस्या पैदा हुई और वह परमानेंट खामियां यह हैं कि जो ड्रैनेज पंजाब, दिल्ली, यू० पी० और राजस्थान के कुछ हिस्सों को एक साथ मिला कर के कम्पोजिट तरीके से होना चाहिए, वह नहीं हुआ, पीसमील तरीके से हुआ।

एक माननीय सदस्य : कम्पोजिट तरीके से क्यों नहीं हो पाया ? (इंटरप्शंस)

Dr. Sushila Nayar: Why are they getting excited? They do not want to hear anything? (Interruptions). I have listened to their abuses.

Shri Hari Vishnu Kamath: We will listen to you because you have the last word and we cannot reply to that.

Mr. Deputy-Speaker: Shall I ask her to stop?

Shri Hari Vishnu Kamath: She cannot get away with this. Officers guilty of murder are being praised and you are supporting her. (Interruptions).

Dr. Sushila Nayar: My hon. friend, Mr. Kamath, somehow or other....

Shri Hari Vishnu Kamath: Not somehow or other; I have facts and figures with me.

Dr. Sushila Nayar: He has such a great love for capital punishment....

Shri Hari Vishnu Kamath: Yes; otherwise people will die here.

Dr. Sushila Nayar: I do not know what is the psychology of the hon. Member. He is always blood-thirsty. (interruptions).

Shri Hari Vishnu Kamath: She cannot go scotfree with this. I am blood-thirsty. Her officials are guilty of murder and she is abetting murder.

Dr. Sushila Nayar: May I say that I do not very much approve of the other type of water that Mr. Anthony referred to. But I would very much prefer thirst for that type of water to the type of thirst which Mr. Kamath displays always.

Shri Hari Vishnu Kamath: What is this? You go and drink that water. This is not the way. You cannot get away with that. Blood-thirsty—who is blood thirsty? I am not blood thirsty. People who are guilty of murder are not brought to book. She is abetting murder and she has no understanding to grasp it.

Dr. Sushila Nayar: I must confess and I concede that my friend Mr. Kamath is far more learned and far more intelligent than I can ever claim to be. But that does not mean that whatever little I have to say he should not give me an opportunity to present for his wisdom to consider. He may reject it after hearing me. But he must hear me. That is all that I wish to say.

Shri Hari Vishnu Kamath: You do not know what blood thirsty means. Don't use words the meaning of which you do not know very well.

श्री शगड़ी : उपाध्यक्ष महोदय, मेरा एक व्यवस्था का प्रश्न है। यह चर्चा इसलिए

चली थी कि हम स्वास्थ्य मंत्री से यह सुनना चाहते थे कि किस तरह से ऐसी घटना घटने नहीं होगी और जिन के गुनाह थे, उन को किस तरीके से सजा दी जायेगी और कौन इस बारे में जिम्मेदार हैं। हम यहाँ स्वास्थ्य मंत्री से उन की तारीफ़ सुनने के लिए नहीं आये हैं। आज सारी दिल्ली इस बात पर दुखी है। अच्छा होता कि मंत्री महोदय भी उस दुख में शामिल हो कर कोई बात कहतीं। लेकिन यह तो एक किस्म का खिलवाड़ है।

उपाध्यक्ष महोदय : यह कोई व्यवस्था का प्रश्न नहीं है। माननीय सदस्य मंत्री महोदय के भाषण को सुनें।

डा० सुशीला नायर : मैं प्रार्थना कर रही हूँ कि मुझे मौका दिया जाये बिना इन्टरप्ट किये हुए, तो मैं निवेदन करूँ कि क्या किया जा रहा है और आगे हम क्या कर रहे हैं।

मैं ने निवेदन किया कि अगर यह ड्रेनेज स्कीम चारों स्टेट्स के साथ मिल कर बनाई जाये, तो किधर से पानी आयेगा, किधर पानी निकलना चाहिए, यह सब फ़ैसला हो सकता है और वह फ़ैसला करने के लिए मैं ने भी प्राइम मिनिस्टर साहब को पत्र लिखा है और मेरा स्थान है कि डा० के० एल० राव साहब ने भी इस के बारे में कुछ कहा है। हम आशा रखते हैं कि कोई ऐसी लांग-टर्म योजना बनेगी, जिस से चारों तरफ़ की परिस्थिति को देख कर ड्रेनेज का सवाल हल किया जा सके।

एक यह भी सुझाव है कि नजफ़गढ़ लेक का पानी बजाये शहर की आबादी के बीच में से जाने के—जैसा कि वह आज जाता है—उस को दूसरी दिशा से जमुना में मिला दिया जाये। चूँकि जमीन से ऊपर पहाड़ी है, बड़े पत्थर-वत्थर हैं, इसलिए शायद जमीन में से भी पांच मील नाला ले जाने की बात हो रही है। ऐसी योजना बन रही है, जिस से यह ड्रेनेज का सवाल हल हो।

[डा० सुशीला नायर]

कामत साहब ने पूछा कि पहले वक्त और इस वक्त में क्या फर्क है डा० के० एल० राव ने भी बताया है कि पहले नज़फगढ़ नाले का पानी नीचे की तरफ से पावरफुल पम्पों ने वाटर वर्क्स में खींच लिया था, क्योंकि जमुना में कम पानी आ रहा था और नज़फगढ़ नाले में ज्यादा आ रहा था। तब पक्का बैराज बना दिया गया और उससे भी कुछ कच्चे पक्के रेत के बैराज बनने शुरू हुए उसको रोकने के लिए। 1955 के बाद यह वह हादसा दोबारा नहीं हुआ। पक्का बैराज बनने के बाद ऐसा होने की कोई बात नहीं है। अब चूंकि वर्षा इस साल हतने ज़ोरों से हुई तो लोगों ने अपने हाँ के नाले के बांध तोड़ दिये, ताकि उनके यहां से पानी निकले वह पानी वाटर वर्क्स के ऊपर से आ गया और जमुना में मिल गया। उससे सैलिनिटी बढ़ी जैसा कि डा० के० एल० राव ने कहा है, कुछ सैलिनिटी कन्ट्रिब्यूशन के कारण मे होगी, लेकिन चूंकि वह पानी सैलाइन, कल्लर वाली जमीन के ऊपर से आया, इसलिए बहुत कुछ सैलिनिटी उस की भी थी।

Shrimati Renu Chakravarty: May I interrupt and ask my sister one question, whether it is not possible to increase the water-carrying capacity of the nullah?

Dr. Sushila Nayar: It is not possible to do it in the present site. It will endanger the buildings on either side. That is what the experts tell us. It will have to be diverted. And that is why the other project of taking it to the Jumna at a different point is being thought about.

श्रीमन्, मैं निवेदन कर रही थी कि क्लोराइड एक चीज होती है वह बढ़ी। क्लोराइड के भलावा नाइट्राइट्स होते हैं, जो कन्ट्रिब्यूशन को बताते हैं। नाइट्राइट्स नहीं बढ़ें। बैक्टीरिया होता है, जिससे हम यह देखते हैं कि कुछ सीवेज या इस किस्म की

चीज पानी में मिली, तो बैक्टीरिया भी नहीं बढ़े खाली जो सैलिनिटी बढ़ी, वह सब की सब कन्ट्रिब्यूशन के कारण से नहीं है। उसका दूसरा सबूत यह है कि न गैस्ट्रो-एन्ट्राइटिस के केसिज बढ़े हैं और, न हैपाटाइटिस के केसिज बढ़े हैं। हम ईश्वर से प्रार्थना करते हैं और जिसको कहते हैं कोप यूअर किंगडम क्रैस्ट, क्योंकि अभी सारा डेंजर का अर्सा खत्म नहीं हुआ। अगर अगले दस दिनों में भी ऐसी ही परिस्थिति रही हैपाटाइटिस के सम्बन्ध में, तो कोई चिन्ता की बात नहीं है।

जैसा कि मैंने कहा है, हैपाटाइटिस की वायरस को खत्म करने के लिए हमने पानी का हाइपर-क्लोरीनेशन किया। उस से वह कुछ खत्म हो गई होगी इसके अलावा हमने लखनऊ की ड्रग रिसर्च लैबोरेटरी से गामा ग्लोबुलिन बनाने के लिए भी बात की है। उन्होंने कुछ ब्लड मांगा है, जो हम उनको पढ़वाने की कोशिश कर रहे हैं। कुछ गामा ग्लोबुलिन वहां बन जायेगा और कुछ हम बाहर से भी मंगवा रहे हैं। अगर पता चल कि किसी को हैपाटाइटिस जैसे चिह्न हैं, तो उसी वक्त गामा ग्लोबुलिन देने से बीमारी आगे बढ़ने से रुक जायेगी। इसका भी हम इन्तजाम कर रहे हैं।

Shri Hari Vishnu Kamath: All platitudes, familiar platitudes.

श्री बागड़ी : एक मरीज पर कितन खर्च होगा।

डा० सुशीला नायर : आखिर सोचने की बात यह है कि दिल्ली की आबादी जितनी तेजी से बढ़ रही है, वह सब जानते हैं। इस तेजी से बढ़ती हुई आबादी का पानी पूरा करने के लिए और सब इन्तजाम ठीक करने के लिये हमने मास्टर प्लान बनाया। 1981 तक की आबादी के लिए कितने पानी की आवश्यकता होगी, मास्टर प्लान के अनुसार

हमने उसका इन्तजाम किया और वाटर ववर्स वगैरह सब बढ़ाये जा रहे हैं। एक बार 1955 में नीचे से कन्टैमिनेशन आया था। उसको रोक दिया गया। अगले दो बार ऊपर से आया है। दोबारा ऊपर से न आए, इसके लिए इंजीनियर लोग अपनी बुद्ध लड़ा रहे हैं।

श्री स० मो० बनर्जी : (कानपुर) उसके बाद कहीं साइड से न आ जाये ?

डा० सुशीला नायर : इसके अलावा यह कहा गया कि स्वास्थ्य मंत्री रिजाइन कर दें स्वास्थ्य मंत्री के रिजाइन करने से अगर पानी अच्छा होता हो, तो स्वास्थ्य मंत्री एक दफा नहीं, दस दफा रिजाइन करने के लिए तैयार हैं।

श्री हरि विष्णु कामत : दस दफा नहीं एक दफा काफी है।

डा० सुशीला नायर : लेकिन स्वास्थ्य मंत्री समझती है कि वह किस तरह से ज्यादा सेवा कर सकती हैं और वह कर रही हैं और वह आपको आबलाइज नहीं करेगी।

श्री हरि विष्णु कामत : जनता को आबलाइज करना चाहिए।

डा० सुशीला नायर : जनता भी यह बात जानती है।

एक माननीय सदस्य : आबलाइज तो हमें भी करना चाहिए।

डा० सुशीला नायर : जितने ठीक और सही रास्ते हो सकते हैं, उनसे आपको आबलाइज किया जायेगा, गलत रास्ते से नहीं किया जायेगा।

श्रीमती सावित्री निगम ने एक दो सुझाव दिये थे।

श्री बाणड़ी : नदी में जो गन्दे नाले पड़ते हैं, कारखानों की गन्दगी पड़ती है, उनके बारे में भी मंत्री महोदया कुछ कहें।

डा० सुशीला नायर : वह भी हो रहा है। मैं इतना कहना चाहती हूँ कि पालूशन करीब करीब इस समय तो समाप्त हो रहा है। आज की रिपोर्ट यह है कि क्लोराइड चौदः पाईस पर मिलियन हो गया है।

श्री स० मो० बनर्जी : क्योंकि आज डिस्कशन है।

डा० सुशीला नायर : माननीय सदस्य कहते हैं कि डिस्कशन से पानी अच्छा हो गया है। अगर ऐसा है, तब तो बड़ी अच्छी बात है। अगर डिस्कशन से पानी अच्छा हो जाता हो, तो मुझे गाली खाने का कोई अफसोस नहीं है, क्योंकि पानी तो अच्छा हो गया। लेकिन मेरा निवेदन है कि पानी इस डिस्कशन से अच्छा नहीं हुआ, बल्कि पहले दिन से जो मेहनत हो रही है, उसके कारण से पानी अच्छा हुआ है, किसी दूसरे कारण से नहीं।

एक माननीय सदस्य की तरफ से यह कहा गया कि हम को बहुत दिन बाद पता लगा पानी के कन्टैमिनेशन का। यह गलत बात है। जैसे ही चार तारीख को बांध तोड़ दिया गया है इसकी खबर आई, तो हमारे लोगों ने यह कैलकुलेट किया कि यह पानी 6 तारीख तक देहली पहुंचेगा और 6 तारीख से पानी उबालने के लिए कह दिया गया। हो सकता है कि सब लोग पानी न उबाल सकें, लेकिन जो लोग उबाल सकते हैं, वे तो उबाल लें।

लेकिन हमने पानी के उबालने पर ही सब चीज नहीं छोड़ दी। हमने प्रिक्ल रिनेशन किया यानी फिल्ट्रेशन से पहले पानी को क्लोरिनेट किया और फिल्ट्रेशन करने के बाद उस को दोबारा क्लोरिनेट किया, हाइपर क्लोरिनेशन किया। डब्ल्यू० एच० ग्रो० के एक्सपर्ट्स के कहने के मुताबिक हम ने जितना ट्रीटमेंट दिया है, उस से पानी को सुरक्षित होना चाहिए।

[डा० सुशोला नायर]

18 hrs.

इसके भलावा जो दूसरी चीजें हैं, उनकी तरफ भी ध्यान दिया जा रहा है। यह कहा गया है कि टायफायड बैक्टीरिया नहीं है, कालरा बैक्टीरिया नहीं है। यह गलत बात है। हज़ारों लोगों को टीके लगाये गये हैं, लगाये जा रहे हैं।

एक माननीय सदस्य ने कहा श्रीर मैं उन से सहमत हूँ कि दिल्ली के लोगों को तो हम ने काफी अच्छी सेवा कर ली है, काफी सम्भाल कर ली है, दिल्ली के देहातों की भी हम ने काफी अच्छी सम्भाल कर ली है, टोलियां जाती हैं और जा कर रोज़ काम करती हैं। मगर पंजाब के देहातों में मैं गई हूँ, वहाँ मैं घूमी हूँ, वहाँ पर बहुत से एरियाज़ वाटर लाइड हैं, पानी से घिरे हुए देहात हैं, उनकी जो स्थिति है वह सचमुच शोचनीय है, दयनीय है। उसके लिए कुछ रैडक्रास की मार्फत, कुछ दूसरे लोगों की मार्फत पंजाब सरकार की जो भी मदद हो सकती है, वह हम कर रहे हैं।

अन्त में मैं

श्री हरि बिष्णु कामत : पालियामेंटरी कमिशन के बारे में आपका क्या विचार है।

डा० सुशोला नायर : पालियामेंटरी कमिशन किस की जा कर गवाहियां लेगा। इंसान वर्षा का जिम्मेदार तो नहीं, भगवान को पेशी देनी पड़ेगी

श्री हरि बिष्णु कामत : गलत धारणा है।

श्री बागड़ी : आज भगवान मंत्रिमंल बना हुआ है।

श्री हरि बिष्णु कामत : समझ नहीं पाती हैं।

डा० सुशोला नायर : डिबेट में अगर कोई एक भी कंस्ट्रिक्टव सर्जेशन माननीय कामत साहब ने दी होती तो मैं मान लेती।

श्री हरि बिष्णु कामत : आप इंस्ट्रिक्टव बन गई हैं, क्या किया जाय ?

डा० सुशोला नायर : जो सर्जेशन उन्होंने दी है अफसरों को फांसी पर चढ़ाने की वह तो मुझे जंचती नहीं है।

श्री हरि बिष्णु कामत : अपराधियों को।

डा० सुशोला नायर : पालियामेंटरी कमिशन से कोई लाभ होगा, एसा मैं नहीं मानती हूँ। यहाँ पर काम एक्सपर्ट्स का है और एक्सपर्ट्स को हम ने बिठा रखा है। व काम कर रहे हैं। ईश्वर की दया से अभी तक जैसे हम बचे हैं किसी विशेष टुप्परिणाम से

श्री स० मो० बनर्जी : ईश्वर को पौल्यूशन में नहीं लाना चाहिये।

डा० सुशोला नायर : उसी तरह से मैं आशा करती हूँ कि इस समय तो बचे रहेंगे, भविष्य में इस किस्म की जो परेशानी होती है, वह परेशानी हमें नहीं हो और उसके लिए जो पक्का इंतज़ाम हो सकता है उसकी हम पूरी कोशिश कर रहे हैं।

18.02 hrs.

जहाँ तक अस्पतालों का ताल्लुक है, डिसपेंसरीज का ताल्लुक है, वहाँ पर पानी उबाल कर दवाइयां देने का इंतज़ाम है। लेकिन माना अगर उबाला हुआ पानी दवाई में कहीं नहीं भी था तो कोई ऐसी घबराने की बात नहीं है क्योंकि उस पानी में जो दवाई डाली जाती है, उससे वह स्वयं ठीक हो जायेगा। कोई चिन्ता की बात नहीं है।

श्री डा० ना० तिवारी (गोपालगंज) : क्या मंत्री महोदया स्पष्ट बता सकती हैं कि अब हम लोगों को पानी उबाल कर पीने की ज़रूरत तो नहीं है ? अगर बिना उबाल पानी पिया जाये तो कोई हानि तो नहीं होगी ?

डा० सुशीला नायर : जो आज की क्लोराइड कंटेंट है, उसको देखते हुए पानी उबाल कर न पिया जाये तो कोई नुकसान नहीं होगा, इतना मैं कह सकती हूँ। लेकिन हम ने इसलिए यह एनाउंसमेंट नहीं किया पानी को बायल करना बन्द करने का, कि हमें देखना होगा दो चार दिन कि यही क्लोराइड कंटेंट रहता है या फिर बढ़ जाता है।

श्री हरि विष्णु कामत : खतरे से खाली नहीं है बिना उबाले पानी पीना।

डा० सुशीला नायर : पानी उबाल कर पीना सुरक्षित होगा। लेकिन इस वक्त आज जो हालत है वह हालत इस प्रकार की है कि उस में कोई विशेष चिन्ता की बात नहीं है।

श्री बागड़ी : संजय की मौत के बारे में आप को क्या कहना है? बड़ी डाक्टर को बुलाने के लिए गये थे पांच बजे, सात बजे और नौ बजे लेकिन बड़ी डाक्टर नहीं आई और वह तीन बजे सुबह मरने के बाद आई, क्या यह सही नहीं है।

डा० सुशीला नायर : संजय लड़का अस्पताल में सुबह सात बजे कर पचास मिनट पर आया और सुबह साढ़े आठ बजे उसको बड़ी डाक्टर ने देखा। उसके बाद तीन बार बड़ी डाक्टर ने, बड़ी पैडियाट्रिशियन ने उसको देखा। चार बजे उन्होंने फिर देखा। उसके बाद रात को रिश्तेदारों ने कुछ डाक्टर से कहा तब टेलीफोन पर बात करके उसने उसके बारे में इंस्ट्रक्शंस दे दीं। रिश्तेदारों का स्वयं का कहना है कि लड़के को एनसैफलिटिस लैथारजिका था। यह एक विशेष दिमाग का रोग होता है एक विरस के कारण से। (इंटरप्रांज) बच्चा मर गया। बेचारे माँ बाप जिन का बच्चा मर गया, उनके लिए दुनिया सूनी हो गई है। मुझे उनके प्रति पूरी सहानुभूति है। लेकिन मैं बड़े अदब से यह कहना चाहती हूँ कि डाक्टर देखने नहीं आईं, यह बात दुरुस्त नहीं है।

18.05 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, September 25, 1964|Asvina 3, 1886 (Saka.)